

SIXTH REPORT**COMMITTEE ON MEMBERS OF PARLIAMENT LOCAL
AREA DEVELOPMENT SCHEME
(2016-17)****(SIXTEENTH LOK SABHA)****MINISTRY OF STATISTICS AND PROGRAMME
IMPLEMENTATION**

[Action Taken by the Government on the recommendations contained in Fifth Report of the Committee on MPLADS (16th Lok Sabha) on the subject "Proposals for new provisions in MPLAD Scheme Guidelines]

Presented to Lok Sabha on 16 March, 2017

**LOK SABHA SECRETARIAT****NEW DELHI**

March, 2017/ Phalguna, 1938 (Saka)

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COMPOSITION OF THE COMMITTEE ON MEMBERS OF PARLIAMENT
LOCAL AREA DEVELOPMENT SCHEME (LOK SABHA) 2016-17

Dr. M. Thambi Durai - Chairperson

Members

2. Shri Kirti Azad
3. Shri Sudip Bandyopadhyay
4. Shri Harishchandra Chavan
5. Shri Dilipkumar Mansukhlal Gandhi
6. Dr. Kambhampati Haribabu
7. Shri Virender Kashyap
8. Shri Md. Badaruddoza Khan
9. Shri Shailesh Kumar
10. Shri Arjunlal Meena
11. Shri Anoop Mishra
12. Shri P.C. Mohan
13. Shri Vincent H. Pala
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15. Shri Dilip Patel
16. Shri Vijaysinh Shankarrao Mohite Patil
17. Shri Mukesh Rajput
18. Dr. Ravindra Kumar Ray
19. Shri A.P. Jithender Reddy
20. Shri Y.V. Subba Reddy
21. Shri Lakhani Lal Sahu
22. Dr. Kulamani Samal
23. Shri M.I. Shanavas
24. Shri Satyapal Singh (Sambhal)

SECRETARIAT

1. Shri Atul Kaushik - Additional Secretary
2. Shri V. K. Tripathi - Joint Secretary
3. Shri A. K. Srivastava - Director
4. Shri C. Kalyanasundaram - Deputy Secretary

INTRODUCTION

I, the Chairperson of the Committee on Members of Parliament Local Area Development Scheme (MPLADS) having been authorised by the Committee to submit the Report on their behalf, present this Sixth Report on the action taken by the Government on the recommendations contained in the Fifth Report of Committee on MPLADS (16th Lok Sabha) on the subject "Proposals for new provisions in MPLAD Scheme Guidelines".

2. The Fifth Report was presented to Lok Sabha on 26 July, 2016. The Ministry of Statistics and Programme Implementation furnished their Action Taken Notes on the observations/ recommendations contained in the Report on 3 November, 2016.

3. The Committee considered and adopted this Report at their sitting held on 02 March, 2017.

4. An analysis of the action taken by the Government on the recommendations contained in the Fifth Report of the Committee (2016-17) is given in *Appendix VI*.

New Delhi
14 March, 2017
23 Phalgun, 1938 (Saka)

DR. M. THAMBI DURAI
Chairperson,
Committee on Members of Parliament
Local Area Development Scheme,
Lok Sabha.

REPORT

CHAPTER I

Introduction

1.1 This Report of the Committee on MPLADS (Lok Sabha) deals with the action taken by the Government on the Observations/Recommendations contained in their Fifth Report (Sixteenth Lok Sabha) on the subject "Proposals for new provisions on MPLAD Scheme Guidelines".

1.2 The Fifth Report which was presented to Lok Sabha on 26 July, 2016 contained 3 observations/recommendations. The Ministry of Statistics and Programme Implementation furnished action taken replies to the recommendations vide its OM No. C-32/2014-MPLADS dated 03.11.2016. The action taken replies have been examined and categorized as follows:-

- (i) Observations/Recommendations which have been accepted by the Government :-

Para Nos. - 2.5,3.5 & 4.8 (Total 03)
(Chapter II)

- (ii) Observations/Recommendations which the Committee do not desire to pursue in view of Government's reply :-

Para No. Nil (Total 00)
(Chapter III)

- (iii) Observations/Recommendations in respect of which replies of the Government have not been accepted by the Committee which require reiteration :-

Para No. Nil (Total 00)
(Chapter IV)

- (iv) Observations/Recommendations in respect of which final replies of the Government are still awaited :-

Para No. - NIL (Total 00)

1.3 The Committee desire that the "Action Taken Reply" to the further recommendation made by the Committee in Chapter-II of this Report should be furnished within three months of the presentation of this Report.

CHAPTER - II

OBSERVATIONS/RECOMMENDATIONS WHICH HAVE BEEN ACCEPTED BY THE GOVERNMENT

Observation/Recommendation (Para 2.5)

Proposal for a provision in the MPLADS Guidelines to permit electricity generator for Hospitals, Primary Health Centres, Schools, Colleges, Libraries etc.

2.1 During the study visit of the Committee to Lucknow from 9 to 10 July, 2015, His Excellency Shri Ram Naik, Governor of Uttar Pradesh suggested in his letter addressed to the Hon'ble Chairperson that the Committee may examine the inclusion of electricity generators under the purview of the MPLAD scheme. The Committee examined the suggestion and made the following recommendation:-

"The Committee note that the equipments meant for hospitals and educational institutions belonging to Central, State, Union Territories or Local Self Governments are permissible under the MPLAD Scheme. However, the same are not permissible for the existing Government Hospital and educational institutions, except for primary and secondary schools belonging to Central/State/UT Government-aided schools. Equipments can only be installed in new Government hospitals and educational institutions with a cost ceiling of 10% of the total cost of the entire project. While noting the suggestion of the Governor of Uttar Pradesh, the Committee are of the view that electricity generators are essential for Government hospitals and Primary Health Centres as electricity shut downs may interrupt their functions particularly life saving activities including timely action on trauma cases. Equipment being a broad term may lead to wrong interpretations when any recommendation for installation of electricity generators is made by an MP and as such it is necessary that a specific provision be made for permitting electricity generators under the scheme for Government hospitals and Primary Health Centres. Moreover, it is particularly imperative that the existing hospitals and Primary Health Centres also qualify for electricity generators. The Committee, therefore, recommended that the electricity generators should be permitted under the scheme for both the new and existing hospitals and primary health centres belonging to Central/State/Union Territory Governments and local bodies. Since the electricity generator is an essential equipment for hospitals and Primary Health Centres, suitable cost ceiling may be worked out for it separately."

Reply of the Government

2.2 The Ministry of Statistics and Programme Implementation furnished the following action taken reply on the above recommendation of the Committee:-

"Clarification issued by the Ministry regarding the provisions of para 6.1 of Annexure IIA and Item No. IV 2 of Annexure IVE of the Guidelines on MPLADS - In Annexure IV E (Appendix I) which gives, a sector-wise type of illustrative works subject to the provisions of the Guidelines at Item IV 2, 'Procurement of hospital equipments for Government Hospitals and Dispensaries' is mentioned.

As per para 6.1 of Annexure – II A of the Guidelines, "whenever a Member of Parliament recommends a new proposal for capital works for constructions of Government Hospitals and Educational Institutions, he may recommend purchase of movable items (like furniture, equipment and not consumables). The proposal should essentially be for capital works and the allied expenditure on movable items (furniture, equipment etc.) should not be more than 10% of the total cost. Recommendations of purchase of movable items such as furniture, equipment etc. cannot be made for the existing Government Hospitals and Educational Institutions except for primary and secondary schools belonging to Central/ States/ UT Governments and Local Bodies and to Government-aided schools".

It may be seen that the import of para 6.1 of Annexure – II A of the Guidelines is to allow movable items of a general nature such as furniture, equipments etc. up to maximum 10% of the total cost in a new proposal of a Government Hospital, and to specifically prohibit such movable items in existing Government Hospitals. Its purview does not take into consideration the aspect of purchase of immovable items or the purchase of medical equipments (not costing less than Rs. 5 lakh) which are covered under item no. IV 2 & IV 3 of Annexure IV E.

Vide circular no. C-42/07/2013-MPLADS dated 07.01.2015 (Appendix II), a clear distinction has been made between movable items of general nature such as furniture, equipment etc. on the one hand (which are barred vide para 6.1 of Annexure IIA of the Guidelines for the existing Government Hospital and Educational Institutions) and specific/specialized hospital/medical machines/equipment on the other hand (which are permitted vide Item No. IV 2 of Annexure IVE). It was

clarified that Guidelines bar movable items of a general nature such as furniture, equipments etc. (for example, tables, chairs, beds, medical instruments, short – life/non-durable medical equipments, etc.) in existing Government hospitals and dispensaries but do not bar specific/specialized hospital/medical machines/equipment which are directly related to the core medical functioning of the hospital/dispensary (for example linear particle accelerator for cancer treatment, dialysis machines, x-ray machines, ultra sound machines, etc. It was, therefore, decided that purchase of medical equipment costing not less than 5 lakh would be permissible for Government hospitals/dispensaries under the MPLADS Guidelines so that it is possible to buy the reasonably priced essential machine/equipment. *This provision has been incorporated as Item No. IV 3 at Annexure IV E in the latest version of Guidelines.*

As per item number IV (3) of Annexure IVE of the Guidelines, purchase of medical equipment costing not less than Rs. 5 lakh are permissible for Government Hospitals/Dispensaries. But there is no such ceiling for procurement of hospital equipments for Government hospitals and dispensaries as per item IV(2) of Annexure IVE of the Guidelines. However, as per the objective of MPLAD Scheme MPs may recommend works of developmental nature with emphasis on creation of durable community assets based on locally felt needs and movable and non-durable items are generally not allowed under Guidelines on MPLADS, certain exceptions excepted. Therefore, non-movable/fixed electricity generators may be permissible under the Scheme for both new and existing hospitals and Primary Health Centres belonging to Central/State/UT and local bodies under item IV(2) of Annexure IVE of the Guidelines."

2.3 The Committee note that the Government has only clarified the permissibility of non-movable/fixed electricity generators under item IV(2) of the Annexure IV E of the MPLADS guidelines without making any provision in the Guidelines. A clear cut provision in this regard would be very useful to the District Authorities as there is no clarity in the Guidelines regarding permissibility of the electricity generators. Item IV(2) of Annexure IV E is regarding

"Procurement of hospital equipments for Government hospitals/dispensaries". As such, it is not clear, whether electricity generators are falling under the category of hospital equipments. Further, Annexure IV E contains only a list of illustrative works whose permissibility under the Scheme is subject to the provisions of the Guidelines. In such a scenario, the District Authorities may find it difficult to accord sanction to the non-movable/fixed electricity generators in the absence of any specific and clear cut provision in this regard. The Committee, therefore, recommend that a provision may be made in the Guidelines to the effect that the non-movable/fixed electricity generators are permissible under the Scheme not only for new as well as existing hospitals but also for Primary Health Centres belonging to the Central/State/UT Governments and local bodies.

Observation/Recommendation (Para 3.5)

Proposal for a provision in the MPLADS Guidelines for purchase of hearing aids out of MPLADS funds.

2.4 Shri Virender Kashyap, MP in his letter addressed to the Hon'ble Chairperson requested that a provision may be made in the MPLADS Guidelines for providing hearing aids. The suggestion was examined by the Committee and the Committee made the following recommendation:-

"The Committee note that presently Rs. 10 lakh in a year or the consolidated entitled amount during any time in the tenure of an MP is permitted under the scheme for assistance to the differently abled persons. However, the assistance is restricted to manual/battery operated/motorized tricycles,

motorized/battery operated wheel-chair and artificial limbs. Hearing aid which is essential for the persons hard of hearing is not permitted under the scheme. The Committee felt that the reason adduced by the Ministry that it will be difficult to ensure accountability and responsibility in the case of hearing aids is not a valid one and the same is not acceptable to the Committee and when accountability can be ensured for artificial limbs, it may not be difficult for hearing aids. The Committee, therefore, recommended that the Ministry should explore ways and means to provide hearing aids to the persons hard of hearing and make a provision for the same in the MPLADS guidelines as in the case of tricycles, wheel chairs and artificial limbs which are being provided to physically challenged persons under the scheme."

Reply of the Government

2.5 The Ministry of Statistics and Programme Implementation furnished the following action taken reply:-

"Notwithstanding the view taken by the Ministry that the wheel chairs and artificial limbs for differently-abled persons are in public interest and accountable, ensuring accountability and responsibility in the case of hearing aids will be difficult; As such, they may not be permissible under the MPLADS. The matter was, however, reconsidered in April, 2016 upon the receipt of a proposal from the Ministry of Social Justice & Empowerment (Department of Disability Affairs) to consider enhancement of the limit under MPLADS funds for welfare of the persons with disabilities from Rs. 10 lakh to Rs. 20 lakh per annum. On receipt of the proposal from that Ministry, an in-principle decision was taken with the approval of the then Hon'ble Minister to enhance the ceiling from Rs. 10 lakh to Rs. 20 lakh and also to include essential items in respect of differently abled persons with visual and hearing impairment.

Para 3.28 of the Guidelines on MPLADS has been amended to provide for aids/devices approved for visually impaired/hearing impaired as per the instructions contained in Ministry of Social Justice & Empowerment, Department of Disability Affairs OM Nos. 4-2(7)/2014/DD-I dated 23.07.2014, and 4-2(8)/2014/DD-I dated 20.10.2014 (*Appendix IV*) with the enhancement of financial assistance from Rs. 10 lakh to Rs. 20 lakh per MP per annum vide this Ministry's *Reform*

Circular No. C-42/2011-MPLADS (Part-II) dated 06.10.2016 (Appendix III)."

Observation/Recommendation (Para 4.8)

Proposal for a provision in the MPLADS Guidelines to permit repair and maintenance of toilets in Educational Institutions.

2.6 The Ministry of Statistics and Programme Implementation had forwarded a proposal received from Shri Vijay Sampla, Hon'ble Minister of State for Social Justice and Empowerment to permit repair and maintenance of toilets in Educational Institutions under the MPLAD Scheme and had sought the views of the Committee. The Committee considered the proposal and recommended as under:-

"The Committee note that the proposal for a special provision to permit MPLADS funds for repair of toilets in the schools which are not in usable condition. Repair and renovation is a prohibited item under the MPLAD Scheme. Moreover, as per a provision in the MPLAD Scheme Guidelines, upkeep and maintenance of an asset created under the Scheme is the responsibility of the user agency. In case of school toilets constructed with the funds provided by the Union Government/State Government/Local Bodies under others schemes, it is the responsibility of the Government/Local Body/user agencies concerned to repair and maintain the toilets properly. Granting any special permission for repair of school toilets may lead to more such demands for repair and renovation of other assets created under the Scheme. The Committee, therefore, recommended that repair and renovation may remain as a prohibited item for all purposes."

Reply of the Government

2.7 The Ministry of Statistics and Programme Implementation furnished the following action taken reply in the matter:-

"The proposal to consider repair and maintenance of toilets in educational institutions was referred to Lok Sabha and Rajya Sabha Committee on MPLADS. Lok Sabha Committee on MPLADS considered the proposal in its meeting held on 25.08.2015 and observed that repair and renovation is a prohibited item under Scheme. Moreover, as per a provision in the MPLAD Scheme guidelines, upkeep and maintenance of an asset created under the Scheme is the responsibility of the user agency. In case of school toilets constructed with the

funds provided by the Union Government/State Government/Local Bodies under others schemes, it is the responsibility of the Government/Local Body/user agencies concerned to repair and maintain the toilets properly. Granting any special permission for repair of school toilets may lead to more such demands for repair and renovation of other assets created under the scheme. The Committee, therefore, recommended that repair and renovation may remain as a prohibited item for all purposes. The present recommendations of the Committee are in consonance with their earlier recommendations which have already been accepted by this Ministry."

CHAPTER - III

OBSERVATIONS/RECOMMENDATIONS WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE IN VIEW OF THE GOVERNMENT'S REPLIES.

-Nil-

CHAPTER - IV

OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH
REPLIES OF THE GOVERNMENT HAVE NOT BEEN ACCEPTED BY
THE COMMITTEE WHICH REQUIRE REITERATION.

-Nil-

CHAPTER - V

OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH
FINAL REPLIES OF THE GOVERNMENT ARE STILL AWAITED.

-Nil-

New Delhi
14 March, 2017
23 Phalguna, 1938 (Saka)

DR. M. THAMBI DURAI
Chairperson,
Committee on Members of Parliament
Local Area Development Scheme,
Lok Sabha.

LIST OF SECTOR AND SCHEMES CODES

(This is sector wise type of illustrative works under MPLADS and is subject to the provisions in the Guidelines. This is not to be treated as an exhaustive list, nor a shelf of projects/master list of eligible items under MPLADS.

	SECTOR	SCHEME
I. DRINKING WATER FACILITY (01)		
1. Tube wells	01	001
2. Water tanks	01	002
3. Hand pumps	01	003
4. Water tankers	01	004
5. Piped Drinking Water Supply	01	005
6. Other works for providing drinking water	01	999
II. EDUCATION (02)		
1. Building for Government educational institutions	02	001
2. Buildings for Government aided/un-aided educational institutions	02	002
3. Computers for Govt. and Govt. aided educational institutions	02	003
4. Construction of Dining Halls and Kitchen with Fixed Purifier and Solar Geyser for Mid-Day Meal Scheme.	02	004
5. Other projects for educational institutions	02	999
III. ELECTRICITY FACILITY (03)		
1. Projects for lighting of public streets and places	03	001
2. Projects of Govt. Agencies for improvement of Electricity distribution infrastructure	03	002
3. Others	03	999
IV. HEALTH AND FAMILY WELFARE (04) ✓		
1. Buildings for hospitals, family welfare centers, public health care centers, ANM centers ✓	04	001
2. Procurement of hospital equipments for Govt. hospitals and dispensaries. ✓	04	002
3. Purchase of medical equipment costing not less than Rs. 5 lakh shall be permissible for Government Hospitals/Dispensaries. ✓	04	003

Annexure-I
APPENDIX X-II 43
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संयुक्त एवं समन्वय विभाग
सरदार पटेल भवन, नई दिल्ली - 110001
GOVERNMENT OF INDIA
MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION
SARDAR PATEL BHAVAN, NEW DELHI-110001
FAX: 011-2336-197
E-mail: mplsads@nic.in

File No. C-42/07/2013-MPLADS

Dated: 07.01.2015

To

1. The Commissioners,
Corporations of Kolkata / Chennai / Delhi
2. All District Collectors / District Magistrates / Deputy Commissioners

Subj:- Purchase of equipments for Government Hospitals/Dispensaries.

Su.

Reference has been received in the Ministry seeking clarification regarding purchase and installation of hospital equipments in existing Government Hospital under MPLADS.

(copy enclosed)

2. Vide circular no. C-42/16/2011-MPLADS dated 03.07.2013, it was provided that, in a new proposal essentially for capital works for construction of Government Hospitals and Educational Institutions, an allied expenditure on moveable items (furniture, equipment etc.) up to maximum 10% of the total cost of the proposal may be allowed; however, moveable items such as furniture, equipments, etc. would not be admissible for existing Government Hospitals and Educational Institutions.

3. It is clarified that furniture for existing schools up to the level of Secondary Schools was allowed with certain conditions/ safeguards, vide circular no. C-42/16/2011-MPLADS dated 23.08.2013 (copy enclosed).

4. In Annexure-II of the Guidelines on MPLADS, which contains the list of works prohibited under MPLADS, at Item No. 8, 'Project of Moveable Items except as those provided in Annexure II A' are prohibited. And, Annexure II-A does not specifically refer to or allow moveable items such as furniture, equipments, etc. for government hospitals (except ambulances/hearse vans and ambulances for sick/injured animals in wildlife sanctuaries and national parks).

5. In Annexure IV-E, which gives a sector-wise type of illustrative works subject to the provisions in the Guidelines, at Item IV 2, 'Procurement of hospital equipments for Government Hospitals and dispensaries' is mentioned.

MPLADS Dispersal Division
ISSUED
Dated: 08/01/2015

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6. It may be seen that the import of the circular dated 03.07.2013 was to allow moveable items of a general nature such as furniture, equipments etc. upto maximum 10% of the total cost in a new proposal of a government hospital, and to specifically prohibit such moveable items in existing government hospitals. Its purview did not take into consideration the aspect of purchase of medical equipment (like linear particle accelerator for cancer treatment) which are covered under Item No. IV 2 of Annexure IV E.


7. Therefore, going by the respective imports of the existing provisions (Circular dated 03.07.2013 and Item No. IV-2. of Annexure IV E) in the Guidelines, it is a requirement to make a clear distinction between moveable items of general nature such as furniture, equipment, etc. on the one hand (which are barred vide the circular dated 03.07.2013) and specific/specialized hospital /medical machines/equipment on the other hand (which are permitted vide Item No. IV 2 of Annexure IV E).

8. It is clarified that circular dated 03.07.2013 bars moveable items of a general nature such as furniture, equipments, etc. (for example, tables, chairs, beds, medical instruments, short-life/non-durable medical equipments, etc.) in existing Government hospitals and dispensaries but does not bar specific/specialized hospital /medical machines/equipment which are directly related to the core medical functioning of the hospital/dispensary (for example, linear particle accelerator for cancer treatment, dialysis machines, x-ray machines, ultra sound machines, etc).

9. Therefore, it has been decided that purchase of medical equipment costing not less than Rs. 5 lakh shall be permissible for Government Hospitals/Dispensaries under the MPLAD Scheme.

10. This issues with the approval of Competent Authority.

Yours faithfully,


(Tapan Mitra)
Director (MPLADS)

Copy for information to:

1. All Hon'ble Members of Parliament (Lok Sabha / Rajya Sabha).
2. The Secretaries, Nodal Departments dealing with MPLADS (All States / UTs).
3. Rajya Sabha Committee on MPLADS, Rajya Sabha Secretariat, New Delhi.
4. Lok Sabha Committee on MPLADS, Lok Sabha Secretariat, New Delhi.
5. To all concerned in MPLADS Division.
6. NIC for uploading on the MPLADS website.

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भारत सरकार
सांख्यिकी एवं कार्यक्रम कार्यान्वयन विभाग
संसाधन प्रशासन, नई दिल्ली-110021
GOVERNMENT OF INDIA
MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION
SANSAD BAHU, CHANAKYI, NEW DELHI-110021
Date: 22 July, 2013

File No. C-42/16/2011-MPLADS

To

1. The Commissioners,
Corporations of Kolkata / Chennai / Delhi
2. All District Collectors / District Magistrates / Deputy Commissioners

Subject: Purchase of furniture for Government Schools under MPLADS

Sir,

Ministry of Statistics and Programme Implementation circular No. L-10/24/2004-MPLADS dated 15.01.2007 allowing purchase of furniture for Government schools may be treated as withdrawn with immediate effect. It has been decided to incorporate the following provision as item no. 6.1 in the Annexure II-A of the Guidelines of MPLADS:-

- 6.1 Whenever a Member of Parliament recommends a new proposal for capital works for construction of Government Hospitals and Educational Institutions, he may recommend purchase of movable items (like furniture, equipment and not consumables). The proposal should essentially be for capital works and the allied expenditure on movable items (furniture, equipment etc.) should not be more than 10% of the total cost.
2. Recommendations for purchase of movable items such as furniture, equipment etc., cannot be made for the existing Government Hospital and Educational Institutions.
3. This issues with the approval of competent authority.

Yours faithfully,

(D. Saibaba)

Director (MPLADS)

Copy for information to:

1. All Hon'ble Members of Parliament (Lok Sabha / Rajya Sabha).
2. The Secretaries, Nodal Departments dealing with MPLADS (All States / UTs).
3. Rajya Sabha Committee on MPLADS, Rajya Sabha Secretariat, New Delhi.
4. Lok Sabha Committee on MPLADS, Lok Sabha Secretariat, New Delhi.
5. To all concerned in MPLADS Division.
6. NIC for uploading on the MPLADS website.

Member of Parliament Local Area Development Scheme



भारत सरकार
सांख्यिकी एवं कार्यक्रम कार्यान्वयन मंत्रालय
सरदार पटेल भवन, नई दिल्ली - 110001
GOVERNMENT OF INDIA
MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION
SAROJAN PATEL BHAVAN, NEW DELHI-110001
FAX: 011-23364197
Email: mplsas@nic.in

F.No. C-42/16/2011-MPLADS

Dated 25th August 2013

To

1. The Commissioners,
Corporations of Kolkata / Chennai / Delhi
2. All District Collectors / District Magistrates / Deputy Commissioners

Subject: Purchase of furniture for Government Schools under MPLADS

Sir,

Para 6.1 in Annexure II-A of the Guidelines of MPLADS was incorporated vide circular of even number dated 3rd July 2013. Para.6.1 lays down the following:

"6.1 Whenever a Member of Parliament recommends a new proposal for capital works for construction of Government Hospitals and Educational Institutions, he may recommend purchase of movable items (like furniture, equipment and not consumables). The proposal should essentially be for capital works and the allied expenditure on movable items (furniture, equipment etc.) should not be more than 10% of the total cost.

"Recommendations for purchase of movable items such as furniture, equipment etc., cannot be made for the existing Government Hospital and Educational Institutions."

2. A number of references have been received from time to time seeking supply of furniture to schools under MPLADS.
3. The requirement of furniture for schools is a very genuine felt-need in the E&K. This need is all the more important for primary and secondary schools, where the younger children study. Also, this need is common for both the government schools as well as the government-aided schools.
4. It has, therefore, been decided that furniture may be allowed under MPLADS upto the level of secondary schools, with certain conditions/safeguards.

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5. Accordingly, the Sub Para "Recommendations for purchase of movable items such as furniture, equipment etc., cannot be made for the existing Government Hospital and Educational Institutions" in Para 6.1 of Annexure II-A of the Guidelines of MPLADS is replaced as follows:

"Recommendations for purchase of movable items such as furniture, equipment etc., cannot be made for the existing Government Hospitals and Educational Institutions, except for primary and secondary schools belonging to Central / State / UT Governments and Local Bodies and to Government-aided schools.

"Furniture up to Rs.50 lakh in a year can be recommended by an MP from MPLADS funds for primary and secondary schools belonging to Central / State / UT Governments and Local Bodies and to Government-aided schools. One particular school will be eligible to maximum Rs.10 lakh in its life-time.

"It will be mandatory to emboss the furniture provided under MPLADS with the name of the school, the year of procurement and serial number. The procurement shall be made as per the applicable State Government rules and procedures. The concerned district-level officer of the State Education Department shall check and certify the quantity, quality and appropriateness of cost of the furniture and make available his certification to the District Authority. The furniture so procured shall be duly entered in the stock register of the school by the Principal / Headmaster. The maintenance of the furniture shall be the responsibility of the concerned school".

6. This issues with the approval of competent authority.

Yours faithfully,

D. Sabharwal
27/11/13
(D. Sabharwal)

Director (MPLADS)

Copy for information to:

1. All Hon'ble Members of Parliament (Lok Sabha / Rajya Sabha).
2. The Secretaries, Nodal Departments dealing with MPLADS (All States / UTs).
3. Rajya Sabha Committee on MPLADS, Rajya Sabha Secretariat, New Delhi.
4. Lok Sabha Committee on MPLADS, Lok Sabha Secretariat, New Delhi.
5. To all concerned in MPLADS Division.
6. NIC for uploading on the MPLADS website.

Copy also to:-

1. Ministry of Finance
2. Ministry of Human Resource Development
3. AS&FA, MOS&PI, Krishi Bhavan

Ministry of Statistics & Programme Implementation

APPENDIX-III



भारत सरकार
सांख्यिकी एवं कार्यक्रम कार्यान्वयन मंत्रालय
सरदार पटेल भवन, नई दिल्ली - 110001
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SARDAR PATEL BHAVAN, NEW DELHI-110001
FAX: 011-23384197
E-mail: mplads@nic.in

F.No. C-42/2011-MPLADS (Part-II)

Dated 05.10.2016

To

- (1) The Commissioners,
Corporations of Kolkata / Chennai / Delhi
- (2) All District Collectors/District Magistrates/ Deputy Commissioners

Subject: Financial assistance to be provided under MPLADS to differently abled persons with disabilities.

Sir/Madam,

Para 3.28 of the Guidelines on MPLADS provides that assistance can be given for purchase of tricycle (manual / battery operated / motorized), wheelchair (motorized / battery operated) and artificial limbs for differently abled deserving persons with disabilities. The total assistance for such devices was limited to Rs. 10 lakh per year.

2. It has been decided to include essential items in respect of differently abled persons with visual and hearing impairment in the MPLADS and to enhance the financial assistance from Rs. 10 lakh to Rs. 20 lakh per MP per annum for purchase of assistive devices. Accordingly, para 3.28 of the Guidelines on MPLADS may be read as follows:

3.28 Utilisation of MPLADS Fund for welfare of the differently abled persons: MPs may recommend upto a maximum of Rs.20 lakhs per year, with effect from the financial year 2016-17, from their MPLADS fund for giving assistance to the physically challenged. Such assistance will be given only for the purchase of tricycles (manual / battery operated / motorized), motorized / battery operated wheelchair and artificial limbs and aids / devices approved for visually impaired / hearing impaired as per the instructions contained in Ministry of Social Justice and Empowerment, Department of Disability Affairs O.M. Nos. 4-2(7)/2014/DD-I dated 23.07.2014 and 4-2(8)/2014/DD-I dated 20.10.2014 (Annexure-I) for differently abled deserving persons.

Grant of artificial limb, etc can be given only by one Hon'ble MP to one person and that other Hon'ble MPs cannot then add further grants to the

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same person. Clubbing of grants by Hon'ble MPs to one person is not permissible under the MPLADS.'

3. Serial no. 3 of Annexure-II A of the Guidelines provides the procedure for financial assistance to the physically challenged persons. The assistance to visually / hearing impaired has also to be incorporated in this para. It may be amended to be read as follows:

Utilisation of MPLADS Fund for welfare of the differently abled persons (Para 3.28): MPs may recommend upto a maximum of Rs.20 lakh per year with effect from the financial year 2016-17, from their MPLADS fund for giving assistance to the physically challenged persons. Such assistance will be given only for the purchase of tricycles (manual / battery operated / motorized), motorized / battery operated wheelchair and artificial limbs and aids / devices approved for visually / hearing impaired as per the instructions contained in Ministry of Social Justice & Empowerment, Department of Disability Affairs, O.M. No. 4-2(7)/2014/DD-I dated 23.07.2014 and 4-2(8)/2014/DD-I dated 20.10.2014 (Annexure-F) for differently abled deserving persons. All applications for such assistance shall be examined and approved by a Committee under the Chief Medical Officer of the District to ensure proper eligibility. The District Authority will be fully involved in the selection of such eligible persons. The Committee will also certify the reasonability of the rate. No recurring expenses will be admissible. No cash grant will be permissible, but the item would be obtained and given to the deserving differently abled person in a public function.

4. This issues with the approval of the Competent Authority.

Yours faithfully,

D. Sai Baba
(D. Sai Baba) 6/10/16

Director (MPLADS)

Copy to:

1. All Hon'ble Members of Parliament (Lok Sabha/Rajya Sabha).
2. The Nodal Secretaries / Chief Secretaries of all States/UTs.
3. Rajya Sabha Committee on MPLADS, Rajya Sabha Sect., New Delhi.
4. Lok Sabha Committee on MPLADS, Lok Sabha Sect., New Delhi.
5. To all concerned in MPLADS Division.
6. NIC for uploading on the MPLADS website.

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No.4-2 (7)/2014/DD-I
Government of India
Ministry of Social Justice & Empowerment
Department of Disability Affairs

Shastri Bhawan, New Delhi
Dated the 23rd July, 2014

OFFICE MEMORANDUM

Subject: Aids/devices approved for Visually Impaired for financial assistance under revised ADIP Scheme forwarding of.

The undersigned is directed to say that the Scheme of Assistance to Disabled Persons for purchase/fitting of aids/appliances (ADIP), administered by the Department of Disability Affairs has been revised w.e.f. 01.04.2014.

2. Para 7: Quantum of Assistance, sub-para (ii) of the Scheme is as under:

For providing modern assistive devices for all categories of PwDs both physical and mental and multiple disability impaired groups, e.g. Daisy Book players and other Talking Devices, Net Book Laptop and Digital Magnifiers for visual impairment and Behind the Ear (hearing aid) for hearing impairment, the items will be decided by an Expert Committee constituted in the Department of Disability Affairs with the approval of Minister for Social Justice & Empowerment.....".

3. Accordingly an Expert Committee was constituted in the Department under the Chairpersonship of Secretary (DA) vide Order dated 11.04.2014 to decide and list out modern assistive devices for all categories of Persons with Disabilities (PwDs) under the revised ADIP Scheme. The Expert Committee held its First Meeting on 07.05.2014 in which 2 Core Groups were constituted, one for Hearing Impaired and the other for Visually Impaired for listing out the devices for Hearing Impaired and Visually Impaired, respectively.

3. The Core Group for Visually Impaired in its meeting held on 23.06.2014 and the following lists have been finalized for financial assistance under revised ADIP Scheme:

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- (i) List of 51 assistive devices showing indicative price, specifications and source of procurement meant for Visually Impaired as at Annexure-I.
- (ii) Category-wise Kits for Visually Impaired, showing indicative prices and source of procurement as at Annexure-II. These are Kit-1: For Primary School Children studying in Class 1 to 5, Kit-2: For Upper Primary School Children studying in Class 6 to 8, Kit-3: For Senior Secondary School students studying in Class 9 and 10, Kit-4: For students studying in Class 11 and 12 which has 2 sub-parts viz. Kit-4 (A) for Blind students and Kit-4 (B) for low vision students, Kit 5: For College Students which has 2 sub-parts i.e. Kit-5 (A) for Blind Students and Kit-5 (B) for low vision students and Kit-6: ADL Kit for Adults. Annexure-II also contains list of Common Low Vision Devices and list of High-end & Other Common Devices meant for visually impaired.

4. Aids/devices showing indicative price, specifications and source of procurement as contained in Annexure-I & II for Visually Impaired have also been approved by the Ministry in consultation with the Integrated Finance Division of the Ministry. All Implementing Agencies of ADP Scheme may kindly see for information and appropriate action.

Encl: As above

(S.K. Mahto)

Under Secretary to the Government of India
Tele: 011-23389368
Email: mahto.sk@gmail.com

- 1. Principal Secretary/Secretary, Department Social Welfare of States/UTs
- 2. All Implementing Agencies

Copy to:

- 1. PS to Hon'ble Minister (SJ&E)
- 2. PS to Hon'ble MoS (SJ&E)
- 3. ~~PS to Secretary (DA)~~
- 4. PS to JS (DA)
- 5. PS to JS & FA

Annexure-I

List of assistive devices for Visually Impaired for financial assistance under the revised ADIP scheme.

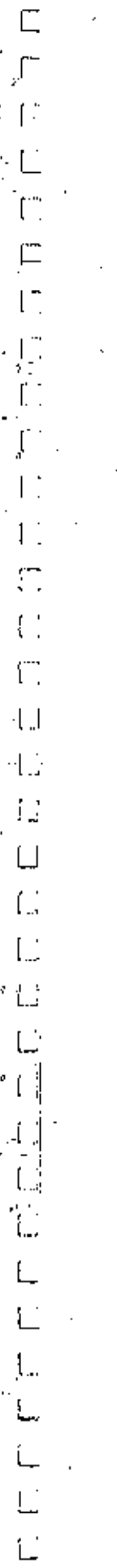
S.No.	Name of the item	Specifications.	Indicative cost Rs.	Source
1	Smart cane	<p>Type I: Normal cane for average height users A set of 5 pieces are as follows: Top pipe: 230mm Second pipe: 230mm Third pipe: 230mm Fourth pipe: 230mm Bottom pipe: 205mm</p> <p>Type II: Longer cane for tall users A set of 5 pieces are as follows: Top pipe: 230mm Second pipe: 230mm Third pipe: 230mm Fourth pipe: 230mm Bottom pipe: 230mm</p> <p>A. Other pipe specifications 1. Aluminium pipe of designation 19500 in accordance with IS-3965-1969. 2. Other pipe dimensions: • Out diameter: 12.8mm (+0.1/-0.05 mm) • Inner diameter: 10.22mm • Thickness: 1.2mm</p> <p>1. The device should be mounted on the white cane and capable of detecting obstacles using sensors, from the knee-height up to the head height of the user. 2. The device should be capable of detecting obstacles, in front while tapping the cane, up to 3m further away from it. The user should have the option to reduce that detection range with the help of a switch.</p> <p>3. Capable of conveying information about the obstacles distance with at least three different patterns of vibrations that vary with distance.</p>	3000/-	M/s Phoenix Medical Systems Pvt. Ltd. Chennai (Proprietary item - to check & certify before procurement)

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		<p>4. The device should be mounted on the white cane without increasing the original length of the white cane beyond a maximum of 50mm, it should allow the string on the top foil of the white cane to be retained and to be used for folding the entire unit attached to the cane. The device needs to be supplied mounted on the white cane with in two different heights: 44 inches and 48 inches with either 03 or 06 folds each. While mounted, the cane should still be foldable.</p> <p>5. The user should be able to mount or detach the device to the cane without slighted assistance. The user should be able to adjust the angle of the sensors according to height of the user and angle of inclination of the white cane.</p> <p>6. The device should have the sensitivity to detect at configurations red of 30mm diameter at 3m in front of the device.</p> <p>7. Built-in Rechargeable battery with at least 08 hours of use on a single charge.</p> <p>8. Both the white cane and the sensor device together should be usable with a single hand only, keeping the other hand free</p> <p>9. The total weight of the device (excluding the cane) should not exceed 150 grams.</p> <p>10. The device must be accompanied with a user manual explaining functionality and use in accessible audio/Daisy format.</p>		
2	Snake and Ladder with dice	<p>Made of seasoned shisham wood-1st quality fitted with MDR board 1st quality with 2 types 4 each colour wood coins as per sample.</p> <p>Snake & Ladder board</p> <p>Outer size - 475 mm square</p> <p>Inner size - 455 mm square</p> <p>Thickness- 22 mm square</p> <p>Fitted with MDF board 6mm thickness with groves 4 mm width, 1.5 mm depth having 100 nos. square with 40 mm with Braille number 1 to 100 on the square with 2 nos hole 4.2 mm for coins with fitted 8 nos. snake & 07 nos. ladders as per sample complete with-laker polish.</p>	1000/-	NIVH
3	Dice Plate	<p>Dice Plate made of Ply board-1st quality ISI mark</p> <p>Size - 200 mm square</p>	400/-	NIVH

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	<p>Thickness 19 mm With dice box 75 mm x 75 mm x 70 mm with fitted revolving hexagonal dice with 1 to 6 number as per sample complete with laker polish.</p>	<p>1000/-</p>	<p>NIVH</p>
<p>4</p>	<p>Auto with dice</p>	<p>Auto with dice made seasoned shisham wood 1st quality fitted with MDF board 1st quality with 4 types 4 each colour wood coins as per sample. Laker board outer size - 475 mm inner size - 455 mm Thickness - 22 mm fitted with MDI Board 2.5 mm upper sheet with playing & resting squares with holes 4.2 mm and 6 mm MDI board layer base sheet complete with colour, laker polish as per sample.</p>	<p>NIVH, Saksham Trust</p>
<p>5</p>	<p>Signature guido with ruler checker and wallet</p>	<p>150/-</p>	<p>NIVH, Saksham Trust</p>
<p>6</p>	<p>Braille watch / Quartz watch (ladies and gents)</p>	<p>1200/-</p>	<p>Open Market</p>
<p>7</p>	<p>Talking watch wrist</p>	<p>600/-</p>	<p>Open Market</p>

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8	Smartphone with screen reading software for persons blind	<p>output</p> <p>Smart phone specifications</p> <ul style="list-style-type: none"> > Ram- 1GB > Display Specification- Minimum 4 inch display capacity > Android- 4.2.2 or higher / IOS 6.0 or higher > 3.5 inch jack for headphones/hands-free earphones. > 2GB internal memory, expandable up to 16 GB > Battery Capacity- at least 2400 MAH > 8 mp camera > Must have GPS, WI-M and Bluetooth > Supports screen reading software, TTS installed in English and Hindi > Should be connected with Android Marketplace or Appis App Store > Should be supplied along with following application with that work with screen-reading software: > Daisy and/or EUB Book Reader Application capable of connecting with ONLINE LIBRARY. > Word Processor Application > Mail Client and Web Browser Application <p>Phone dialer Messaging Contracts</p>	10000/- 12000/- for Student with Disabilities	Open Market
9	Smartphone with navigation app for low vision Smart phone specifications	<ul style="list-style-type: none"> > Ram- 1GB > Display Specification- Minimum 4 inch display capacitive > Android- 4.2.2 or higher / IOS 6.0 or higher > 3.5 inch jack for headphones/hands free earphones. > 2GB internal memory, expandable up to 16 GB > Battery Capacity- at least 2400 MAH > 8 mp camera > Must have GPS, WI-M and Bluetooth > Supports screen reading software, TTS installed in English and Hindi 	10000/- 12000/- for Student with Disabilities	Open Market Saksham Trust

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10	Pocket size external keyboard for smart phone or tablet	<ul style="list-style-type: none"> ➤ Should be connected with Android Marketplace or Apple App Store ➤ Should be supplied along with Magnifier application with following specifications: <ul style="list-style-type: none"> ➤ Magnification support up to 5x ➤ Contrast support normal and black on white ➤ Ability to capture photograph and magnify ➤ Maximum size 3.5 X 2.5 inches ➤ Telephone style numeric keypad with additional buttons for functions ➤ Bluetooth connectivity with phone and tablet with connectivity distance from the device up to 8 metres. ➤ Inbuilt rechargeable battery with backup of at least 8 hours per charge ➤ Automatic Bluetooth pairing with known/previously paired devices. 	5000/-	Open Market
11	Mouse-cum-Video Magnifier	<ul style="list-style-type: none"> • Computer Mouse shape camera unit Compatible with any TV/Monitor with a RGB Video Input • Three (3) Viewing Modes: <ul style="list-style-type: none"> ○ Full Colour ○ High-Contrast Positive (Black on White) ○ High-Contrast Negative (White on Black) • Seven Levels of Digital Magnification <ul style="list-style-type: none"> ○ 1.5x to 70x Digital Zoom on a 20" TV/Monitor ○ Larger TV/Monitor may Increase Level of Magnification • Ability to Freeze and De-freeze current image • Magnification should be controlled with Gliding Wheel Mechanism • Easy to Use - Plug and Play 	10000/-	Open Market
12	Hand electronic magnifier	<ul style="list-style-type: none"> • Hand held electronic video magnifier up to 5 inches • Magnification up to 10 X • 3.5 inch or higher TFT LCD display • Clear image no grid or blur • COLOR MODES and contrasts 	10000/-	Open Market

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13	Spectacles	<ul style="list-style-type: none"> o Black on white o White on black o Blue on yellow o Yellow on blue • Auto-brightness adjust • USB port for charger plug-in • Video out for input on LCD and monitors 	110/-	Open Market
14	Need based optical and non optical devices Optical Magnifiers of 16D, 20D, 24D, 28D a. Stand Magnifiers +16D, +20D, +24D & +28D* b. Spectacles Aspheric Lenses 16D, +20D, +24D & +28D* c. Illuminated Hand Held Magnifiers 16D, +20D, +24D & +28D*	<ul style="list-style-type: none"> • Spectacles frames with metallic and spring loaded frame fitted with English white lenses/glass (+/-) different numbers. Spectacles cover fault-cleaning cloths are free of cost. 	500/- 700/- 1500/-	NIVH, Open Market

* For low vision - one may require 1 or 2 or 3 items

16 D Magnifier

Properties	Surface R/RZ
Material	Optical Grade Polycarbonate
Clear Aperture	45
Power (King/Fe)	6
Irregularity (fringe)	2 ring
Coaxiotic Quality / Ra	60-40
EDGE Chamfer	0.45 x 25.0
Eccentricity	2'

Conic Surface	Base Radius (Conic surface)	Conic Constant
R2*	71.165 (VLEX)	(K) -7.249962

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INFORMATION



20 D Magnifier

Properties	Surface R1/R2
Material	Optical Grade Polycarbonate
Clear Aperture	45
Power (Ring/Pv)	6
Irregularity (fringe)	2 ring
Cosmetic Quality / Ra	60-40
EDGE Chamfer	0.45 x 25.0
Eccentricity	2°

Conic Surface	Base Radius (Conic surface)	Conic Constant (K)
R2*	46.77 (VEX)	-3.171162

24 D Magnifier

Properties	Surface R1/R2
Material	Optical Grade Polycarbonate
Clear Aperture	45
Power (Ring/Pv)	6
Irregularity (fringe)	2 ring
Cosmetic Quality / Ra	60-40
EDGE Chamfer	0.45 x 25.0
Eccentricity	2°

Conic Surface	Base Radius (Conic surface)	Conic Constant (K)
R2*	34.84 (VEX)	-2.097178

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28 D Magnifier

Properties	Surface R1/R2
Material	Optical Grade Polycarbonate
Clear Aperture	45
Power (Ring/Pv)	6
Irregularity (fringe)	2 ring
Cosmetic Quality /Rn	60-40
EDGR Chamfer	0.45 x 25.0
Eccentricity	2'

Coptic Surface	Base Radius (Contic surface)	Coptic Constant (R)
R2*	27.75 (VEX)	-1.509501

Notes-

- > All dimensions are in mm
- > Tolerances on C1 ± 0.05 mm

Optical layout & Dimensions of the magnifiers

S.No	Name of the item	Specifications	Indicative cost Rs.	Source
15	Tablet	<ul style="list-style-type: none"> > Ram- 1GB > Display Specification- 7.0 inch display capacitive > Android- 4.2.2 or higher / IOS 6.0 or higher > 3.5 inch jack for headphones/hands-free earphones. > 2GB internal memory expandable up to 16GB or higher > Battery Capacity- Playtime up to 10 hours > Should be connected with Android Marketplace or Apple App Store > Must have GPS, Wi-Fi and Bluetooth connectivity > Built in speaker and Microphone 	10000/-	Open Market

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16	Tablet devices	individual	<ul style="list-style-type: none"> ➤ Supplied with Wired or Bluetooth keyboard. ➤ Must Support screen reading software with TTS installed in English and Hindi ➤ Voice Recognition support for Indian-English ➤ Must be supplied with following applications/enable with screen reading software: <ul style="list-style-type: none"> ➤ Daisy and/or EPUB Book Reader Application capable of connecting with ONLINE LIBRARY. ➤ Word Processor Application ➤ Mail Client and Web Browser Application ➤ Minimum 4 inch capacitive display ➤ Android- 4.2.2 or higher / IOS 6.0 or higher ➤ 3.5 inch jack for headphones/headset-free earphones. ➤ 16GB or higher storage ➤ Minimum Battery Capacity- Playtime up to 10 hours ➤ 5.0 or higher mp Camera ➤ Should be connected with Android Marketplace or Apple App Store ➤ Must have GPS, WI-FI and Bluetooth connectivity ➤ Built in speaker and Microphone ➤ To be Supplied with Wired or Bluetooth keyboard ➤ Must Support screen reading software with TTS installed in English and Hindi ➤ Automatic switching of TTS according to the language of the text ➤ Voice Recognition support for Indian-English ➤ Must be supplied with following applications usable with screen reading software: <ul style="list-style-type: none"> ➤ Daisy and/or EPUB Book Reader Application capable of connecting with ONLINE LIBRARY. ➤ Word Processor Application ➤ Mail Client and Web Browser Application ➤ Dual Core A5 or higher chip ➤ Must support connectivity with online book store with reading granularity of word, sentence, paragraph and pages 	20000/-	Open Market
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17	Daisy player with one additional speaker (Basic model)	through screen reading software Must support spelling of word in book reading and word processing applications using screen reading software	9000/-	Open Market
		<p>1. Minimum 35 hours voice recording facility.</p> <p>2. Variable speed playback (slow down speed up to 75% or lower and speed increase up to 200% or higher)</p> <p>3. In Built Speakers</p> <p>4. 3.5mm Stereo Earphone Jack</p> <p>5. In Built Text to speech facility in English and if possible Hindi as well.</p> <p>6. Support for playback of .MP3 and .Wav audio file formats</p> <p>7. Capability to read following digital book formats:</p> <p>a. DAISY 2.02 TOC only audio books</p> <p>b. DAISY 3.0 and EPub text only books</p> <p>c. DAISY 2.02 and DAISY 3.0 full text full audio synchronized books</p> <p>d. doc, lhm and .txt files</p> <p>8. Following Easy Navigation facility while Reading of DAISY Books</p> <p>a. Go to next or previous page,</p> <p>b. Jump to specific page</p> <p>c. Go to previous or next chapter or sub section</p> <p>d. Go to previous or next phrase</p> <p>e. Jump forward or backward by specific time interval</p> <p>9. Easy to use and identifiable user interface or buttons</p> <p>10. Resume playback from last position in the book for at least last 10 read books</p> <p>11. Facility to insert at least 99 hook marks and to jump to bookmarked positions</p> <p>12. File Management like browsing, playing & deleting</p> <p>13. Facility to read content from external memory such as memory card or USB memory stick at least up to 16 GB</p> <p>14. Rechargeable battery with at least 8 hours usage per charge</p>		

18	Daisy player (Advance model)	<p>15. Facility to transfer data through USB</p> <p>16. Facility to Auto shut down after specified time</p> <ol style="list-style-type: none"> 1. Minimum 35 hours voice recording facility. 2. Variable speed playback (slow down speed up to 75% or lower and speed increases up to 200% or higher) 3. In Built Speakers 4. 3.5mm Stereo Earphone Jack 5. Connectivity to Internet via Wi-Fi or 3G/4G sim card or LAN cable 6. Compatibility with DAISY online protocol 7. In Built Text to speech facility in English and Hindi. 8. Support for playback of .MP3 and .Wav audio file formats 9. Capability to read following digital book formats: <ul style="list-style-type: none"> • DAISY 2.02 TOC only audio books • DAISY 3.0 and EPub text only books • DAISY 2.02 and DAISY 3.0 full text full audio synchronized books. • doc, docx and .txt files 10. Following Easy Navigation facility while Reading of DAISY Books <ul style="list-style-type: none"> • Go to next or previous page. • Jump to specific page • Go to previous or next chapter or sub section • Go to previous or next phrase • Jump forward or backward by specific time interval • Navigation by character or word when reading with TTS 11. Resume playback from last position in the book for at least last 10 read books 12. Facility to insert at least 99 book -marks and to jump to bookmarked positions 13. File Management like browsing, playing & deleting 	20000/-	Open Market.
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19	Refreshable Display	Braille	<p>14. Facility to read content from external memory such as memory card or USB memory stick at least up to 16 GB.</p> <p>15. Rechargeable battery with at least 8 hours usage per charge</p> <p>16. Facility to transfer data through USB</p> <p>17. Facility to Auto shut down after specified time</p> <p>Refreshable Braille Display System</p> <p>1. To be able to display at least 40 Braille Cells at a time.</p> <p>2. Connectable to the computer via USB port and Bluetooth.</p> <p>3. Inbuilt rechargeable battery.</p> <p>4. Must have at least 8 configurable navigation keys.</p> <p>5. Must have one cursor rotating key per Braille Cell.</p> <p>6. Must have braille type six keys for typing commands or text on computer</p> <p>7. Should be compatible with open source screen reading software for windows and Linux.</p> <p>8. Should include software for reading Braille formatted files.</p> <p>9. Should attach certificates of satisfactory performance of the equipment from the at least three user agencies from Europe and three from North America & Japan.</p> <p>10. Must provide evidence of purchase of Rs. 50,00,000/- per year from the last two years equivalent to US\$ 233600</p> <p>11. Reliable Service back-up in India.</p> <p>12. One year warranty with onsite service arrangement & provision of any alternative piece of equipment till the unit is repaired and returned</p>	1.25 lakh (case by case)	Open Market
20	Screen Reading Software			200000/-	Open Market
21	Screen Software	Magnification		200000/-	Open Market
22	Laptops with screen reading software			250000/-	Open Market

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23	<p>(2) Operating System Windows 8 Professional, (3) Ivy Bridge Configuration, (4) Mobile Intel7 Series or higher chipset, (5) 4GB 1333 MHz DDR3 RAM or higher Expandable up to 8GB, (6) HDD 500 GB, 5400 rpm (min) SATA, (7) Display 14" (35.56 cm) or above TFT active matrix wide screen display, 1366 x 768 WXGA or higher, (8) Integrated Intel IR Graphics, (9) Integrated Wireless b/g/n, Integrated Bluetooth, Integrated DVD Writer 8x and Integrated Stereo, Key Board with touch-pad, (10) 3 USB, 10/100/1000 Ethernet card, RGB or Video or VGA, HDMI/Mini DVI, Microphone In, Headphone In & other standard features, (11) Preinstalled and Norton/Mcafee/Avast/ & other software, Antivirus software latest version with 3 years license, (12) 230V, 50 Hz AC Supply with rechargeable Battery pack Comprising of Li-Ion/Li-Polymer battery Suitable pack Approx. (13) 4hours operation complete with battery charger/adaptor, Less than 2.5 kg with DVD Writer, (14) Carry case, 3 years warranty</p>	5000/-	Open Market
Cybertrish	<p>The Cybertrish device (Multi teaching aid and working frame for visually impaired persons) consists of 200 plastic cubes with magnetic properties along with single lighting device, embossed with Braille signs using the upper four dots (1, 2, 4 and 5) and an embossed line frame / base structure should accommodate 20x15 cells work board to enable the users to perform Arithmetic calculations. 100 X 9 mm square cubes.</p>	or higher	

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24.	Radio PI AYHR	CD	Plastic container for the embos Plastic 20 X 15 cell work board measuring 25cm X 19cm X 1cm. Horse shoe magnet end Keeper, measuring 24mm X 28mm X 8mm.	2000/-	Open Market
25	Interline Slate Big line Clamp fitted + two Plastic Stylus	Braille with two Guide & Clamp fitted + two Plastic Stylus	Slate - laminated Particle Board Guide & Clamp - G.I. Sheet Stylus - HDP Plastic 1 st quality	200/- Slate - 357mm x 242mm x 9mm Clamp - 121.5mm x 53.5mm x 1.2mm with two pin & hole on top & two pin & hole on bottom pieces Guide - 302mm x 32mm x 1.2mm with 36 cell on top pieces & 297mm x 32mm x 1.2 mm with 36 embossed dot complete with 3 Nos. of locating pin aluminium on bottom pieces Stylus - 45mm plastic length x 20.5mm dia round head x 1.5mm centre dia x 7mm taper bottom dia fixed with stainless steel pin 30mm mould inside x 15.5mm outer length x 1.3mm thickness with ball head round smooth	NIVH
26.	Interline Slate Small two line Clamp fitted	Braille with Guide & Clamp fitted	Laminated Particle Board Guide & Clamp - G.I. Sheet	100/- Slate - 291mm x 190mm x 9mm Clamp - 121.5mm x 53.5mm x 1.2mm with two pin & hole on top & two pin & hole on bottom pieces Guide - 260mm x 32mm x 1.2mm with 28 cell on top pieces & 255mm x 32mm x 1.2 mm with 28 embossed dot complete with 3 Nos. of locating pin aluminium on bottom pieces	NIVH

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27	Peg Board with 100 Plastic Coats	Hard Board & HDP Plastic Coats	Peg Board - 180mm Square x 3mm complete with 100 holes & with four Nos. of Nylon buffer fitted on at corner side of bottom	200/-	NIVH
28	Taylor Frame Big with Arithmetic Types	Seasoned Shisham wood fitted with Hard board & Perforated Aluminium Sheet Types - 80% Leads & 20% Tin	Wooden Frame - 248mm x 304.5mm x 12.5mm fitted with 3mm hard board on bottom side Perforated/Punching Aluminium Sheet - 235mm x 229.5mm x 1.2mm complete with 25 holes x 25 rows Types - 4mm square thickness x one side 16mm height with 1.7mm x 1.5mm two dot x other side 15.5mm height with slot 4mm x 1.5mm x 1.5mm thickness	150/-	NIVH
29	Taylor Frame Small	Seasoned Shisham wood fitted with Hard board & Perforated Aluminium Sheet	Wooden Frame - 211mm x 304.5mm x 12.5mm fitted with 3mm hard board on bottom side Perforated/Punching Aluminium Sheet - 192.5 mm x 229.5mm x 1.2mm complete with 25 holes x 18 rows	150/-	NIVH
30	Inter Point Slate	ABS Plastic	Top - 305mm x 220mm x 2.7mm with 30 cell x 27 Line Bottom - 305mm x 220mm x 2.7mm with 30 dot embossed x 27 Line	100/-	NIVH
31	Measuring Bits	ABS Plastic	310 mm. x 35mm x 3mm thickness - 3mm centre & 2mm both side moulded with one side inches & other side centimetre	200/-	NIVH
32	Measuring Bits	ABS Plastic	158 mm x 35mm x 3mm thickness - 3mm centre & 2mm both side moulded with one side inches & other side centimetre	200/-	NIVH
32	Cricket Ball	HDP Plastic No. 6303 Milky White 1 st Quality	Cricket dia 73mm x wall thickness 7.5mm steel balls 3/16" x 24 Nos fitted inside of the ball	35/-	NIVH

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34.	Abacus		ABS Plastic	Net Weight - 70 to 80 gms 150mm x 91mm x 9mm - 30 holes at top, middle & bottom for stainless steel wire with heads 5 x 13 rows passing through the holes also with foam inside for supporting the beads. Steel wire - 99mm x 1.8mm thickness Milky white beads Liner dia. 1.9mm White foam thickness - 5mm	60/-	NIVII
35.	Tactile Board	Drawing	Seasoned, Shisham wood fitted with base Duro ply 1 st quality & Hexagon magnet inside	330mm x 250mm x 12.5 mm Duro ply thickness - 6mm	150/-	Open Market
36.	Pocket Time	Frame	Aluminium steel	Top - 156mm x 77mm x 1.2mm with 18 coil x 5 Line Couplers with 1/2 pin & 4 hole Bottom - 156mm x 77mm x 1.2mm with 18 dot embossed x 5 Line Complete with 4 pin & 2 hole	45/-	NIVII
37.	Versatile Board with accessories 1. Spring Divider 6" 2. Aluminium Spoon 3. Braille Scale 6" Steel 4. Braille Protector with Scratched Arms fitted 5. Scratched Scale Slotted 5" Plastic 6. Scratched Guide GI fitted with MDF	Geometry Aluminium & Rubber Sheet	Aluminium Sheet & Rubber Sheet	Aluminium Board - 320mm x 280mm x 12mm Rubber mat - 320mm x 280mm x 9mm Aluminium Sheet - (two) - 320mm x 280mm x 1.5mm Rubber mat bounded sandwiched between two Aluminium Sheet, one side Clometry & other side Graph complete perforations with burr free smooth	500/-	NIVH

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38.	Board 7. Braille Qwerty Protector Plastic 8. Serrated circle Plastic fitted with GI Guide 9. 10 Nos. Floating Pin Pointed aluminium. (A) Chess Board with Plastic Coins	Seasoned Shisham wood fitted with Misc MDF Board & HDP 1 st quality Plastic Coins	Shisham wood - 350mm x 225mm x 12.5mm MDF Board - 350mm x 225mm x 6mm including providing Black square 25mm x 3.17mm thickness with centre hole dia 6.3mm in both Black & MDF down square Plastic Coins - 32 coins in each set (16 black without top pointed & 16 white with top pointed)	100/-	NIVH	
39.	(B) Chess Kit Tactile Diagram Set (Set of 96 Pieces)	A/S plastic	150mm x 115mm x 3mm Print embossed in figure of Stones (Biology, Physics, Plastic) & Metals	500/- 1500/-	AI India Chess Federation NIVH	
40	Scrabble with Plastic Coins (A to Z & 0 to 9)	Duro Ply 1 st quality & Hard Board 1 st quality	MDF Board - 290mm x 220mm x 6mm Hard Board 290mm x 220mm x 3mm completed with 10mm square cutting x 10 Lines x 13 rows Plastic Coins - upper side 22mm square & lower side 9mm square embossed with A to Z (99) & 0 to 9 (10) in Print & Braille	125/-	NIVH	
41.	Draught Board with Plastic Coins	Seasoned Shisham wood fitted with Misc MDF Board & HDP 1 st quality Plastic Coins	Shisham wood - 350mm x 225mm x 12.5mm MDF Board - 350mm x 225mm x 6mm including providing Black square 25mm x 3.17mm thickness with centre hole dia	300/-	NIVH	

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42.	Folding Stick with 5 Segments Total length --- 106 cm	Aluminium Pipe sleeved with Lining PVC Pipe Milky White	6.3mm in MDPE down spore daily Plastic Cores - 32 veins in each set (16 black without top pointed & 16 white with top pointed)	200/-	NIVVI
43.	Folding Stick with 4 Segments Total length -- 87 cm	Aluminium Pipe sleeved with Lining PVC Pipe Milky White	Aluminium Pipe outer dia 12.5mm x inner dia 10.2mm x thickness 1.2mm including inside cutting - Top Pipe - 215mm x 1 Middle Pipe - 230mm x 3 Bottom Pipe - 205mm x 1 fitted with Blastic, Plastic Top & Nylon Tip	100/-	NIVH

150/-

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44.	Puzzle	Seasoned Shisham wood & MDF Board	Plain - 152.4mm square inside x 177.8mm square outside x 12.7mm x 7mm thickness filled with duro ply 3mm base Puzzle Segment - MDF Board 6mm x 8 Nos. Various size with 25mm block square size micr 0.3mm thickness Made of 80% lead & 20% Tin as per sample.	3000/-	NIVH
45	Arithmetical Types		Made of 80% lead & 20% Tin	125/- per Kg	NIVH
46	Algebra Types			125/- per kg	NIVH
47	Braille		Braille 25 lines with #2 cell on an 11" X 11 1/2 " sheet of paper. Includes dust cover and wooden eraser (Carry case)	35,000/-	Open Market/Worth Trust
48	Talking Clinometer		<ul style="list-style-type: none"> Should announce the result of the blood glucose in a clear audible voice. Should store the reading in its internal memory. Should be able to provide an average blood glucose reading function. <ul style="list-style-type: none"> Alert for insufficient blood. Low battery. Wet/dried strip. Memory damage. All the functionality of the device should be accessible through clear audible voice. 	3000/-	Open Market
49	Talking Blood Pressure Monitor		<ul style="list-style-type: none"> Should announce the measurement in a clear audible voice. Should be able to store the records in its internal memory. Should be able to provide following notifications in clear audible voice. <ul style="list-style-type: none"> Irregular measurement Irregular heartbeat Internal errors in monitor Should have automatic switch off. All the functionality of the device should be accessible through clear audible voice. 	3000/-	Open Market

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50 Audio Labeller	<ul style="list-style-type: none"> • All electronic audio labelling device that enables recording and playback of audio labels associated with self sticking labels. • The electronic device must have <ul style="list-style-type: none"> o In-built 4 GB memory o Rechargeable battery that would enable device to work for 4 to 5 hours of continuous use on a single recharge. o USB connectivity for data transfer, firmware update and charging of the battery. o Simple to use re-record audio associated with any compatible labels. • To be supplied with labels with following specifications: <ul style="list-style-type: none"> o At least 250 self-sticking paper labels compatible with the sonic labeller. o If possible, be possible to purchase at least 2000. o More unique compatible labels different to the first 250 labels. o At least 40 unique washable labels that could be stuck or stitched to clothes. • Should enhance the body temperature in clear audible voice. • Should have the option of temperature announcement in Degres Celsius or Fahrenheit. • Should have an optional automatic switch-off. • All the functionality of the device should be accessible through clear audible voice. 	3000/- Open Market
51 Talking Thermometer		400/- Open Market

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Annexure - II

LIST OF ASSISTIVE DEVICES FOR VISUALLY IMPAIRED

XII-1: FOR PRIMARY SCHOOL CHILDREN FROM 1ST TO 5TH CLASS

Sl. No.	Name of the assistive device	Indicative price in Rs.	Source
1.	Interline Braille Slate with two stylus	200/-	NIVH
2.	Taylor frame with arithmetic types (250 grams) with packing box	150/-	NIVH
3.	Abacus (Inclusive Design)	60/-	NIVH
4.	Drawing Board with 20 sheets	300/-	NIVH
5.	Two Braille scales (6" and 12") (Inclusive Design)	12/-	NIVH
6.	Puzzles (Inclusive Design)	300/-	NIVH
7.	peg Board (Inclusive Design)	200/-	NIVH
8.	Tactile book of drawings of major monuments, shapes of tall trees, types of horses, bridges, dam etc.	500/-	Yet to be designed and developed to be added later
9.	One adapted board game with Dice	1000/-	NIVH
10.	Auditory balls (2 in nos.)	32/-	NIVH
11.	Scrabble board (Inclusive Design)	125/-	NIVH
12.	Small white folding cane (Four folds with packing)	80/-	NIVH
13.	Cubarithem	5000/-	Open Market
14.	Talking wrist watch	400/-	Open Market
15.	Kit bag/specially designed school bag for assistive devices	1000/-	NIVH
	Total	9559/-	

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KIT-2: FOR UPPER PRIMARY SCHOOL CHILDREN FROM CLASS 6TH TO 8TH

Sl. No.	Name of the assistive device	Indicative price in Rs.	Source
1.	Inter point Braille Slate with two stylus (large)	100/-	NIVH
2.	Interline Braille Slate	200/-	NIVE
3.	Taylor frames large with Arithmetic Types (250 grams) with packing box	150/-	NIVE
4.	Taylor frames large with Algebra Types (250 grams) with packing box	150/-	NIVH
5.	Tactile Geometry Kit with 20 raising sheets	500/-	NIVE
6.	Drawing Board with 20 raising sheets	150/-	NIVH
7.	Tactile Draught Board (Inclusive Design)	300/-	NIVH
8.	Tactile Chess Board (Inclusive Design)	500/-	NIVH
9.	One accessible board game	1000/-	Should be included at a later stage after ensuring mass production.
10.	Tactile diagram set for Science teaching	1500/-	NIVH
11.	Pocket Frame	45/-	NIVH
12.	Audio labeller (Inclusive Design)	3000/-	Open Market
13.	Signature guide with rupee checker and wallet	150/-	NIVH, Saksham Trust
14.	Braille wrist watch	1200/-	HMT, Saksham Trust, Karishma Enterprises, M/s Barrier Break Technologies
15.	White folding cane	200/-	NIVH
16.	Measuring kit (inch tape, needle threader, small Braille scale, liquid indicator, measuring cap)	200/-	NIVE
17.	Audio Ball 2no	32/-	NIVE
18.	Talking Table Clock	600/-	HMT, Saksham Trust, Karishma Enterprises, M/s Barrier Break Technologies
19.	Packing box	1000/-	NIVE
	Total	10,977/-	

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KIT-3: FOR SENIOR SECONDARY SCHOOL CHILDREN FOR 9TH AND 10TH

Sl. No.	Name of the assistive device	Indicative price in Rs.	Source
1.	Interline Braille Slate with two stylus	200/-	NIVH
2.	Small white folding cane (Five folds with packing)	150/-	NIVH
3.	Talking calculator	500/-	Sparsn, Saksham, Karishma Enterprises
4.	Tablet computer	10,000/-	Open Market
5.	Rupee checker with wallet	150/-	Sparsn Trust, Saksham Trust, Karishma Enterprises, M/s Barrier Break Technologies
6.	Packing box	1000/-	NIVH
	Total	12,000/-	

**KIT- 4: FOR HIGHER SECONDARY AND ABOVE SCHOOL CHILDREN
FOR CLASS 11TH AND 12TH**

KIT-4 (A): FOR BLIND CHILDREN

Sl. No.	Name of the assistive device	Indicative price in Rs.	Source
1.	DAISY Player with one speaker	9,000/-	Open Market
2.	Smart cane	3,000/-	M/s Phoenix Medical Systems Private Ltd. (Proprietary item - to check & certify before procurement)
Total		12,000/-	

KIT-4 (B): FOR LOW VISION CHILDREN

Sl. No.	Name of the assistive device	Indicative price in Rs.	Remarks
1.	Mouse Cam Video Magnifier	10,000/-	Saksham Trust, Karishma Enterprises, M/s Barrier Break Technologies
2.	Need based optical and non optical devices as prescribed by the rehabilitation expert	2,000/-	NIVH, Open Market
Total		12,000/-	

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KIT-5: FOR COLLEGE STUDENTS

COLLEGE KIT-5 (A): FOR BLIND STUDENTS

Sl. No.	Name of the assistive device	Indicative price in Rs.	Source
1.	Smart phone with screen reading software	7,000/-	Open Market
2.	Pocket size blue tooth keyboard for smart phone or tablet	5,000/-	Karishma Enterprises, Saksham Trust, M/s Barrier Break Technologies
	Total	12,000/-	

COLLEGE KIT-5 (B): FOR LOW VISION STUDENTS

Sl. No.	Name of the assistive device	Indicative price in Rs.	Source
1.	Smart phone with magnifier App for low vision	10,000/-	Open Market, Saksham Trust
2.	Need based optical and non optical devices as prescribed by the rehabilitation expert	2,000/-	NIVH, Open Market
3.	Total	12,000/-	

KIE-6: ADL KIT FOR ADULTS

Sl. No.	Name of the assistive device	Indicative price in Rs.	Source
1.	Rupee checker plastic with signature guide and rupee checker flexible with wallet	150/-	NIVH, Saksham Trust
2.	Smart Cane	3000/-	M/s Phoenix Medical Systems Private Ltd. (Proprietary item - to check & certify before procurement)
3.	Talking body thermometer	400/-	Saksham Trust, Karishma Enterprises, M/s Barrier Break Technologies
4.	Talking wrist watch	400/-	Do
5.	Liquid level indicator	870/-	Do
6.	Pill dispenser	50/-	Do
7.	Talking table clock with four alarms and stop watch	400/-	Do
8.	Audio labeller	3000/-	Do
9.	Talking calculator	500/-	Do
10.	Measuring kit (inch tape, needle threader, small Braille scale, liquid indicator, measuring cup)	200/-	NIVH
11.	Packing Box	1000/-	NIVH
	Total	9970/-	

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LIST OF COMMON LOW VISION DEVICES

Sl. No.	Name of the assistive device	Indicative price in Rs.	Source
1.	Telescopic Glasses	3,000/-	Open Market
2.	Optical Magnifiers (Power lenses of different magnification capacity including magnifying glasses, magnifying sheets, high powered CCTV Glasses, directory readers etc.	5,000/-	Open Market
3.	Mouse Cam Video Magnifier	10,000/-	Open Market
4.	Hand held Electronic Video Magnifier up to 5 inches	10,000/-	Open Market
5.	Smart phone with magnifier app for low vision	10,000/-	Open Market

162 LIST OF HIGH-END AND OTHER COMMON DEVICES

(A) LIST OF HIGH-END DEVICES

Sl. No.	Name of the assistive device	Indicative price in Rs.	Source
1	Braille (for Upper Primary & above)	35,000/-	Open Market
2	Laptop with screen reading software & with Indian language & Indian English TTS	25,000/-	Open Market
3	Refreshable Braille Display (40 cells or more) with Braille inputs keys	1,25,000/-	Open Market
4	Daisy Player Advance Model	20,000/-	Open Market
5	Screen Reading Software (Blind)	20,000/-	Open Market
6	Screen Magnification Software (Low Vision)	20,000/-	Open Market

(B) LIST OF OTHER COMMON DEVICES

Sl. No.	Name of the assistive device	Indicative price in Rs.	Source
1	Tablet with screen reading Software and keyboard (upper primary and above)	10,000/-	Open Market
2	Smart Mobile Phone with screen reading software accessible digital book reader, accessible word processing	10,000/-	Open Market
3	Daisy Player + Audio recorder with TTS	10,000/-	Open Market
4	Smart Phone with Magnifier for low vision	10,000/-	Open Market
5	Pocket size blue tooth keyboard for smart phone or tablet	5,000/-	Open Market
6	Talking Glucometer	3,000/-	Open Market
7	Talking Blood Pressure Monitor	3,000/-	Open Market
8	Audio Labeller	3,000/-	Open Market
9	Cubarithem	6,000/-	Open Market

No.4-2 (8/2014/DD-I)

Government of India

Ministry of Social Justice & Empowerment
Department of Disability Affairs

Shastri Bhawan, New Delhi

Dated the 23rd October, 2014

OFFICE MEMEORANDUM

Subject: Guidelines approved for Hearing Impaired for financial assistance under revised ADIP Scheme-forwarding of.

The undersigned is directed to say that the Scheme of Assistance to Disabled Persons for purchase/fitting of aids/appliances (ADIP), administered by the Department of Disability Affairs has been revised with effect from 01.04.2014.

2. Para 7: Quantum of Assistance, sub-para (ii) of the Scheme is as under:

"For providing modern assistive devices for all categories of PwDs both physical and mental and multiple disability impaired groups, e.g. Daisy Book players and other Talking Devices, Net Book Laptop and Digital Magnifiers for visual impairment and Behind the Ear (hearing aid) for hearing impairment, the items will be decided by an Expert Committee constituted in the Department of Disability Affairs with the approval of Minister for Social Justice & Empowerment.....".

3. In light of above, an Expert Committee was constituted in the Department under the Chairpersonship of Secretary (DA) vide Order dated 11.04.2014 to decide and list out modern assistive devices for all categories of Persons with Disabilities (PwDs) under the revised ADIP Scheme. In the first meeting of the Expert Committee held on 07.05.2014, inter-alia, a Core Group for Hearing Impaired was constituted for listing out assistive devices for Hearing Impaired and also to frame the guidelines.

4. The Core Group for Hearing Impaired had held its meeting on 01.07.2014 and 22.08.2014. After deliberations, by inviting suggestions from hearing aid suppliers and based on the recommendations of Sub-Committee formed under the Core Group for Hearing Impaired for framing guidelines and listing out the aids/devices etc., the Core Group has finalized the following for financial assistance for Hearing Impaired under the revised ADIP Scheme:

(i) Guidelines for fitment and procurement of hearing aids/devices as at Annexure-I.

(ii) Guidelines for Cochlear Implantation and procurement of Cochlear Implant as at Annexure II.

5. Both the guidelines mentioned in para 4 above have been approved by the Ministry in consultation with the Integrated Finance Division of the Ministry for financial assistance under the revised ADIP Scheme. It is requested that this may be given wide publicity among Implementing Agencies in your State/UT.

Encl: As above

(S.K. Mahto)

Under Secretary to the Government of India

Tele: 011-23389368

Email: mahto.skm@gmail.com

1. All Principal Secretaries/Secretaries
Social Welfare/Social Justice Department in States/UTs
2. CMD, ALEMCO/Director (O), AYJNIHH
3. Prof. Dr. Arun Agarwal, Ex-Dean, Muzana Azad Medical College,
2-Bahadur Shah Zafar Marg, New Delhi-110 002.
4. All Implementing Agencies

Copy to:

- I. PS to Hon'ble Minister (SJ&E)
- II. PS to Hon'ble MoS (SJ&E)
- III. PPS to Secretary (DA)
- IV. PS to JS (DA)
- V. PS to JS & FA




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**GUIDELINES FOR FITMENT AND
PROCUREMENT OF HEARING AIDS / ASSISTIVE
LISTENING DEVICES UNDER ADIP SCHEME
(2014-2015)**

As per the recommendations of the expert committee
meeting held on 22-08-2014


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Hearing aids/Assistive listening devices under ADIP scheme

(A) Objective:

The main objective of the Scheme is to assist the hearing disabled persons in procuring durable, sophisticated and scientifically manufactured, modern, standard hearing aids/assistive listening devices to rehabilitation of Persons with Hearing Disabilities by reducing the effects of disabilities and at the same time enhance their economic potential.

The Scheme will be implemented through the Implementing Agencies. The Agencies will be given financial assistance for purchase, fabrication and distribution of such standard aids and appliances that are in conformity with objectives of the Scheme. The Implementing Agencies will take care of/make suitable arrangements for fitting and post-fitting care of the aids and appliances distributed under the Scheme. The Implementing Agencies will give wide publicity of the distribution of such aid and appliances to PwDs. Further, prior to the camp they will inform the District Collector, BDO, a local public representative, State Government and the Department of Disability Affairs at least one week in advance about the date and the location of the camp. After the camps, they shall provide a list of beneficiaries and the details of aids and assistive devices with the cost incurred to the State Government and the Department of Disability Affairs. The list of beneficiaries shall be prominently displayed in the website of the Implementing Agency.

(B) Eligibility of the Beneficiaries

A person with disabilities fulfilling the following conditions would be eligible for assistance under ADIP Scheme.

- i. An Indian citizen of any age.
- ii. Holds a 40% Disablment Certificate.
- iii. Has monthly income from all sources not exceeding Rs. 20,000/- per month.
- iv. In case of dependents, the income of parents/guardians should not exceed Rs 20,000/- per month.
- v. Who have not received assistance during the last 3 years for the same purpose from any source. However, for children below 12 years of age, this limit would be one year.

Notes: - Income certificate of beneficiaries staying in orphanages and half-way homes etc. may be accepted on certification of District Collector or Head of the organization concerned. Such beneficiaries will be provided aids & appliances under this Scheme by the implementing agencies.

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(C) Quantum of Assistance

(i) For aids and appliances costing up to Rs. 10,000/-.

Aids/appliances which do not cost more than Rs. 10,000/- are covered under the Scheme for single disability. However, in the case of SwDs, students beyond IX class, the limit would be raised to Rs. 12,000/-

In the case of multiple disabilities, the limit will apply to individual items separately in case more than one aid/appliance is required.

(ii) For providing modern assistive devices for all categories of PwDs both physical and mental and multiple disability impaired groups, e.g. Daisy Book players and other Talking Devices, Net Book Laptop and Digital Magnifiers for visual impairment and Behind the Ear (hearing aid) for hearing impairment, the items will be decided by an Expert Committee constituted in the Department of Disability Affairs with the approval of Minister for Social Justice & Empowerment. The extent of financial support would be limited to Rs. 10,000 for each disability and Rs. 12,000 for students with disabilities in respect of devices costing up to Rs. 20,000. Further, all expensive items costing above Rs. 20,000, except cochlear implant, eligible for assistance under the scheme, subject to income ceiling, would be listed out. Government of India shall bear 50% of cost of these items thus listed by the Committee and the remainder shall be contributed by either the State Govt. or the NGO or any other agency or by the beneficiary concerned subject to prior approval of Ministry on case to case basis, limited to 20% of the Budget under the Scheme.

(iii) Cochlear Implant

Ministry of Social Justice and Empowerment will recognize an Institute of national stature from each zone to recommend children eligible under the Scheme for cochlear implant, with a ceiling of Rs. 6.00 lakh per unit to be borne by the Government. Ministry will also identify and recognize the institutes in the zones wherein the surgery will be undertaken. Ministry will identify suitable agencies for providing cochlear implant (500 children per year) under the Scheme. Income ceiling for the beneficiaries will be same as for other aids/appliances.

Note: Beneficiaries will be linked with Aadhaar number or Ration Card or Voter I-card from 2014-15 and with Aadhaar number from 2015-16.

(D) The amount of assistance will be as follows:

(i) Monthly Income up to Rs. 15,000/- per month: full cost of the hearing aid/assistive listening devices

(ii) Monthly Income Rs. 15,001/- to Rs. 20,000/- per month: 50% of the cost of hearing aid/assistive listening devices

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(E) List of Hearing aids/assistive listening devices


1. Body level hearing aids
2. Analog/Non Programmable (Behind the ear(BTE), In the ear(ITE), In the canal (ITC), Completely in the canal(CIC))
3. Digital/Programmable (Behind the ear(BTE), In the ear(ITE), In the canal (ITC), Completely in the canal (CIC))
4. Personal FM Hearing Aids
5. Bluetooth neck loop for hearing aids
6. Vibratory Alarm
7. Baby-crying Alerting Wireless device
8. Door Bell Signaler
9. Fire Smoke Alarm
10. Telephone Signaler
11. Amplified Telephone
12. Telephone amplifier
13. Audio induction loop
14. Infrared system
15. Hearing aids with bone vibrator
16. Educational kit (Children up to 10 years of age can be provided with a choice of multiple assistive devices along with educational kit as per the recommendations of the rehabilitation professionals. However, the onetime quantum of assistance should not exceed an amount of Rs. 10,000/-)
 - a) Language (Vocabulary) book
 - b) Articulation drill book
 - c) Story book
 - d) Other materials (Family Hand Puppets, 5 Puzzles, Montessori equipments/toys, Shape sorter clock, One set of noise makers, Block sorter boxes, Set of verb cards, 5 soft toys)

Details of Quantum of Assistance for Hearing Impaired:

- i. Hearing Aids/Assistive Listening Devices costing up to Rs.10,000/- for persons with Hearing Impairment
- ii. Hearing Aids/Assistive Listening Devices costing up to Rs.12, 000/- for students with disabilities (HI) beyond IX Standard
- iii. Hearing Aids/Assistive Listening Devices costing up to Rs.20, 000/- for students with disabilities (HI) beyond IX standard wherein Rs. 12,000/- will be borne by the Govt. (Under ADIP) Scheme) and the remaining amount to be paid by the beneficiary/State Govt./NGO or any other agency.
- iv. Hearing Aids/Assistive Listening Devices costing above Rs.20,000/- except cochlear implant for students with disabilities (HI) beyond IX standard wherein 50% will be borne by the Govt. (limited to 20% of the budget under the ADIP scheme) and the remaining amount to be paid by the beneficiary/State Govt./NGO or any other agency.

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Specification for Hearing Aids/Assistive Listening Devices

I. Hearing Aids/Assistive Listening Devices costing up to Rs.10,000/- for persons with Hearing Impairment

1. Body level hearing aids costing up to Rs. 3,000/-

Justification:

1. As the size of hearing aid is large it would be easy to operate the controls by individuals having dexterity problems, visual problems (due to old age), and young children with multiple disabilities.
2. Minimized effect due to body perspiration
3. Withstands shocks, drops and other mechanical damages
4. Available for all degrees of losses and provides maximum gain for individuals with hearing loss >90dBHL
5. Body level aids with either audio input or telecoil to connect to external devices connecting to TV and MP3 players etc, to let clients enjoy recreational activities.

• Physical features:

a. Dimensions and Mass

Overall Height (max)	:	80 mm
Overall width (max)	:	65 mm
Thickness (max)	:	20 mm
Mass (max)	:	60 gms
(excluding batteries, cords & earplugs)		

b. Controls

The hearing aid shall contain On/Off switch, Volume control, Telecoil, Tone control (L/N/H or N/H/HH), AGC / MPO trimmer control to manipulate the gain of the hearing aid.

c. Accessories

Earphone receiver – Air conduction type

Cord – 'S' or 'V' cord

Three sets of different sizes of Ear tips

Two rechargeable batteries and Solar Battery Charger for all types or 24 Non-rechargeable Pen-torch cells (Size 'AA' / R6 – 1.5V, IS: 9128) should be accommodated in hearing aid pack.




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♦ Electro-acoustic features

The body level hearing aids are available in mild, moderate, strong and extra strong classes.

BIS IS 10775: 1984

Sr. No	Parameters	Mild	Moderate	Strong	Extra strong*
1	Maximum SSPL	115 dB	125 dB	135 dB	>135 dB
2	Average OSPL 90	105 to 114 dB	115 to 124 dB	125 to 134 dB	> 130 dB
3	Full on acoustic gain	≥5dB(min)	55dB(min)	65dB(min)	>70dB
4	HF Avg. Full on Gain	40 dB (Min.)	50 dB (Min.)	60 dB (Min.)	> 60 dB
5	Frequency range	At least between 250 Hz to 3150 Hz for all categories			
6	Total Harmonic Distortion	should not exceed 7 % (at 1.5V) and 10 % (at 1V)			
7	Difference in gain between 1V & 1.5V	≤ 10dB for all classes of aids			
8	Battery Current	≤ 5 mA	≤ 10mA	≤ 15mA	≤ 20 mA
9	Equivalent I/P noise levels	≤ 30 dB SPL			
10	Tele coil	Min 75 dB	Min 85 dB	Min 95 dB	Min 95 dB

*BIS standards for extra strong hearing aids are not available. However, as these hearing aids are beneficial to individuals with severe to profound hearing loss, the expert-committee has recommended the same.

2. Analog Hearing aids/non programmable Digital Behind The Ear (BTE), In the Ear(ITE), In the canal (IC), Completely in the canal (CIC) hearing aids costing up to Rs. 10,000/-

Analog hearing aids/non programmable Digital Behind the Ear Hearing aid are of linear amplification in which the amount of output increased will be equal to the increase in the input until the hearing aid saturation is reached.

Justification:

1. As the hearing aid is at ear level provides better speech perception and better signal to noise ratio.
2. Various types and models are available for all degrees of losses and provides maximum gain for individuals with hearing loss >90dBHL

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• Physical features

a. Color options such as cream/brown/black are available

b. Controls

The hearing aid shall contain On/Off switch, Volume control, Telecoil, Tone control (N-H) BTE/ITE. On/Off switch, volume control for ITC, CIC.

c. Accessories

Three sets of different sizes of Ear tips with tubes for BTEs

Two rechargeable batteries and Battery Charger for all types or 36 non chargeable Zinc air Butron cells should be accommodated in hearing aid pack.

• Electro-acoustic features (As there are no BIS standards for analog behind the ear (BTE) hearing aids the specifications are adopted from the Body-worn Hearing Aid standards).

S.N	Parameters	Category I	Category II	Category III
1	Maximum SSPL	115 dB	125dB	135dB
2	Average OSPL 90	105 to 114dB	115 to 124 dB	125 to 134 dB
3	HF Avg. full on Gain	40 dB (Min.)	50 dB (Min.)	60 dB (Min.)
4	Frequency range	At least between 250 Hz to 3150 Hz for all categories		
5	Total Harmonic Distortion	should not exceed 7 % (at 1.4V)		
6	Battery Current	≤ 5 mA	≤ 10mA	≤ 15mA
7	Equivalent I/P noise levels	≤ 60 dB SPL		
8	Tele coil	Min 75 dB	Min 85 dB	Min 95 dB

*The analog BTE hearing aids which are not having BIS standards are also included as these are beneficial for individuals with hearing loss. The expert committee recommended the same and the proposed parameters are adopted from body worn hearing aid specifications.

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- Electro-acoustic features (As there are no BIS standards for In the ear (ITEs), In the canal (ITC) the specifications are adopted from the Body-worn Hearing Aid standards).

S.N	Parameters	Category I	Category II	Category III
1	Maximum SSPL	105 dB	115 dB	125dB
2	Avg. OSPL 90	95 to 104 dB	105 to 114 dB	115 to 124 dB
3	HF Avg. Full on Gain	30 dB (Min.)	40 dB (Min.)	50 dB (Min.)
4	Frequency range	At least between 250 Hz to 3150 Hz for all categories		
5	Total Harmonic Distortion	should not exceed 7 % (at 1.4V)		
6	Battery Current	≤ 5 mA	≤ 10mA	≤ 15mA
7	Equivalent I/P noise levels	≤ 30 dB SPL		

*The analog ITE and ITC hearing aids which are not having BIS standards are also included as these are beneficial for individuals with hearing loss. The expert committee recommended the same and the proposed parameters are adapted from body worn hearing aid specifications.

- Electro-acoustic features (As there are no BIS standards for completely in the canal (CICs), the specifications are adopted from the Body-worn Hearing Aid standards).


S.N	Parameters	Category I	Category II
1	Maximum SSPL	110 dB	120 dB
2	Average OSPL 90	100 to 109 dB	110 to 119 dB
3	HF Avg. Full on Gain	30 dB (Min.)	40dB (Min.)
4	Frequency range	At least between 250 Hz to 3150 Hz for all categories	
5	Total Harmonic Distortion	should not exceed 7 % (at 1.4V)	
6	Battery Current	≤ 5 mA	≤ 10mA
7	Equivalent Input noise levels	≤ 30 dB SPL	

*The analog CIC hearing aids which are not having BIS standards are also included as these are beneficial for individuals with hearing loss. The expert committee recommended the same and the proposed parameters are adapted from body worn hearing aid specifications. Committee recommended the same and the proposed parameters are adapted from body worn hearing aid specifications.

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**4. Digital/Programmable/Adaptive automatic Digital ready to fit Hearing aids:
Behind the Ear (BTE) hearing aids costing upto Rs.10,000/-**

Digital programmable or adaptive automatic Digital ready to fit hearing aids work with non linear amplification in which the amount of output is controlled using various compression circuits.

Justification:

1. They provide programmable gain which can be adjusted as per the configuration of the audiogram and number of channels present.
2. May contains up to 2 - 4 channels and 2 programs for different listening conditions (Eg: noise, feedback cancellation etc.) and have greater durability (optional).
3. As the hearing aid is at ear level it provides better speech perception and good signal to noise ratio.
4. Better signal to noise ratio for sloping hearing losses as low frequency gain can be reduced and has different channels (up to 2 - 4 channels) in the frequency range
5. Various types and models are available for all degrees of losses and provides maximum gain for individuals with hearing loss $>90\text{dBHL}$

Physical features:

- a) Color options such as cream/brown/black are available
- b) Digitally programmable
- c) Controls

The hearing aid shall contain On/Off switch, Volume control, Telecoil In BTE/ITE
Digital Signal Processing amplifier
Hearing Level control / Volume Control (for adjustment of Gain and MPC)

Accessories

Three sets of Ear tip and tubes in different sizes for BTEs

Two rechargeable batteries and Battery Charger or 36 non Chargeable Zinc Air Button cells should be accommodated in hearing aid pack.

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• Electro-acoustic features for Behind the ear (BTEs) as per IS 16127 : 2013

S.N	Parameters	Values
1	Maximum OSPL 90	105dB - 135dB
2	HF Avg. Full on Gain	Type I: 40 dB (min), Type II: 45 dB (min), Type III: 50 dB (min)
3	No. of Channels / (Optional) bands	Two or Four
4	Frequency range	200 Hz to 4500 Hz for OSPL of 105 to 115dB 200 Hz to 4000 Hz for OSPL of 115 to 135dB
5	Total Harmonic Distortion	should not exceed 7 % @ 500, 800 & 1600Hz at RTG position
6	Battery Current	≤ 10 mA
7	Equivalent I/P noise levels	≤ 30 dB SPL
8	Telecoil	75 dB(min)

Procedure for Procurement:

- Warranty period for 2 Years
- Children below 12 years are allowed two body level hearing aids or two behind the ear Hearing Aids (Binaural). However cost should not exceed more than ADiP limit of Rs. 10,000/- for each hearing aids.
- Children up to 10 years of age are provided with a choice of multiple assistive devices along with educational kit. However, the onetime quantum of assistance should not exceed an amount of Rs. 10,000/-
- The implementing agencies need to carry out 1% of sample check for electro-acoustic characteristics (EAC) measurements for confirmation of satisfactory functioning. This procedure should be carried for orders placed on each occasion for each category hearing aids.
- The implementing agencies should send the randomly selected 1% of the sample for Electro acoustic Characteristics of Hearing aid for certification (EAC) to AYJNIHM and its regional centres (Secunderabad, Kolkata, New Delhi, Bhubaneswar depending upon availability of testing facility or All India Institute of Speech and Hearing (AIISH), Mysore.
- Procurement of hearing aids and assistive devices will be done by the implementing agencies by following procedural codes as per GFRs.
- The Implementing agencies may follow the procedures adopted by government agencies.
- Dispensing of ITEs, ITCs and CICs are allowed only at National Institutes and their Regional Centres and Composite regional Centres.

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5. Other Assistive Listening Devices costing up to 10,000/-

Assistive technology helps people who are deaf and hard of hearing to live more independently. Technology is continuously improving and changing. Some of the assistive listening devices recommended include:

I. Communication devices

- a. Personal FM Hearing Aids,
- b. Bluetooth neck loop for hearing aids
- c. Amplified Telephone
- d. Telephone amplifier

II. Alerting devices

- a. Vibratory Alarm,
- b. Baby-crying Alerting Wireless device,
- c. Door Bell Signaler,
- d. Fire Smoke Alarm,
- e. Telephone Signaler,

I. Communication devices

a. FM systems - Personal body-worn FM device

Physical Features

- a. FM microphone
- b. Personal FM receiver attached to hearing aid worn by the listener.
- c. FM transmitter

Specifications

- FM systems broadcast across the frequency region between 72 to 76 MHz and 216 to 217 GHz
- Modulation type Analogue FM (narrowband)
- Range Up to 30 feet

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b. Bluetooth neck loop for hearing aids:

The bluetooth neck loop provides hands free cell phone conversation. Neck loops are compatible with wireless computer and communication apps such as Skype. They provide good signal strength with reduced background noise. They are telecoil compatible with BTE, ITE and ITC aids.

Features	Description
Frequency Band	2.4GHz ISM Spectrum
Modulation	GFSK (Gaussian Frequency Shift Keying)
RF Power	Class 2, -6-5dBm
Operating Range	Up to 10m/50ft (indoor)
Compatibility	Mobile phones supporting Bluetooth 1.1 (and above), Other Stereo Audio Devices supporting Bluetooth 1.1 (and above), Headset.
Dimension	30mmx60mmx20mm (approx)
Weight	15 gms (approx)
Loop Size	1000mm (approx)

c. Amplified Telephone:

Numerous telephones have built-in amplifiers that vary in range from 25 to 55 decibels. Many of these telephones have variable tone selectors and loud ringers.

Features	Description
Amplification	Up to 50 dB Incoming
Power supply	Base input: 7.5 V, 300 mA
Base dimensions	200mm x 200mm x 40mm (variable)
Jacks	AUDIO NECKLOOP (Output): 3.5 mm (Headset) 2.5 mm (variable)
Vibrating pad	3.5 mm (approx)
Caller ID	FSK standard, DTMF signaling

d. Tele Phone Amplifier:

A light weight battery operated device with an adjustable volume control that fits over the listening end of the handset.

Features	Description
Amplification	40 dB (Can be made available with slider control)
Power	AC adapter or 9-volt battery
Size	100mm x 75mm x 50mm (approx)

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II. Alerting devices

Alerting devices use a loud tone, flashing lights or vibrations to alert people with a hearing loss to various environmental sounds. They respond to a variety of signals: the ring of a doorbell or telephone, the cry of a baby, and the sound of alarm clocks, fire/smoke alarms. Many of these systems transmit signals to receivers located throughout a home or office, activating a light to flash or a device to vibrate.

All these devices help the persons with hearing loss to remain alert in all problem arising situations. So, it is mandatory that all individuals with hearing loss are provided access to own such devices for self-protection and other needs without missing out the important sounds of day to day life

a. Vibration Alarm:

Signalers vary from portable alarm clocks with built-in strobe lights to alarm clocks with a built-in outlet where a lamp or vibrating alert can be plugged in.

Features	Description
Ring Volume	105-113 dB extra-loud alarm (with adjustable tone & volume control)
Power (Vibration)	12-volt bed shaker
Light Signal	flashing alert lights
Snooze time	1-10 minutes choice
Alarm duration	from 1-20 minutes
Power	Battery operated

b. Baby-crying Alerting Wireless device:

1. Enables people to be alerted to baby sounds.
2. Enables Hearing Impaired parents to be alerted to their babies cry
3. Gives them an indication even when they are not in the same room
4. It has an adjustable sensitivity dial to pick up the softest sound and send a signal.

Features	Description
Light Signal	flashing alert lights (flash patterns can be selected)
Power	Battery operated
Dimensions	125mm x 50mm x 75mm (approx)
Weight	500gms. (approx)

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c. Doorbell Signaler:

Works with or without an existing doorbell system to let people know that someone is at the door.

Features	Description
Light Signal	flashing alert lights (flash patterns can be selected)
Power	Battery operated
Dimensions	125mm x 50mm x 75 mm (approx)
Weight	500gms. (approx)

d. Fire/Smoke Alarm:

Alerts people who are deaf or hard of hearing that the smoke alarm has been activated. Some alarms have built-in strobe lights.

Features	Description
Ring frequency	Low frequency
Power (Vibration)	10- 12-volt bed shaker
Light Signal	flashing alert lights
Power	Battery operated

e. Telephone Signaler:

One type of signaler plugs directly into the telephone line and electrical outlet. Another type can be attached to the side of the telephone to pick up the sound of the bell.

Features	Description
Light Signal	flashing alert lights (flash patterns can be varied)
Power	Battery operated
Dimensions	125mm x 50mm x 75mm (approx)
Weight	500 gm. (approx)

Procedure for Procurement:

- Warranty period for 2 Years
- As there are no BIS standards for above assistive listening devices and they are beneficial for clients, Committee recommends the same.
- The implementing agencies need to carry out 1% of sample check for testing for confirmation of satisfactory functioning. This procedure should be carried for orders placed on each occasion for each category assistive devices.

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- The implementing agencies should send the randomly selected 1% of the sample for testing of assistive devices for confirmation of satisfactory functioning to AYJNDH Mumbai or its regional centres (Secunderabad, Kolkata, New Delhi, Bhubaneswar depending upon availability of testing facility or All India Institute of Speech and Hearing (AIISH), Mysore.
- Procurement of assistive listening devices will be done by the implementing agencies by following procedures codes as per GFRs.
- The implementing agencies may follow the procedures adopted by government agencies.

11. Hearing Aids/Assistive Listening Devices costing up to Rs. 12,000/- for students with disabilities (H) beyond IX Standard

1. Digital/Programmable Behind The Ear (BTE), In the Ear (ITE), In the canal (ITC), Completely in the canal (CIC)
2. Personal FM Hearing Aids
3. Bluetooth Neck Loop System (can be connected to laptops, mobile phones, TV & Audio systems etc.)
4. Video phone

1. Digital/Programmable Hearing aids: Behind the Ear (BTE), In the ear (ITE), In the canal (ITC) & Completely in the canal (CIC) hearing aids costing upto Rs. 12,000/-

Digital programmable hearing aids work with non-linear amplification in which the amount of output is controlled using various compression circuits.

Justification:

1. They provide programmable gain which can be adjusted as per the configuration of the audiogram and number of channels present.
2. Contains up to minimum 2 programs for different listening conditions (Eg: noise, quiet, telecoil etc) and have greater durability.
3. As the hearing aid is at ear level it provides better speech perception and high signal to noise ratio.
4. Audio input or Bluetooth or wireless connectivity options with the hearing aid.
5. Better signal to noise ratio for sloping hearing losses as low frequency gain can be reduced and has different channels (up to 4 channels) in the frequency range
6. Various types and models are available for all degrees of losses and provides maximum gain for individuals with hearing loss >90dBHL

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Physical features:

a. Color options such as cream/brown/black are available

b. Controls

The hearing aid shall contain On/Off switch, Volume control, Telecoil in BTE/ITE

Fixed Directionality

Noise Reduction

Feedback Management

2 configurable programs (min)

4 or 8 channels

Sound indicator for programs and low battery warning

Power On delay

c. Accessories

Three sets of Ear tip and tubes in different sizes for BTEs

Two rechargeable batteries and Battery Charger or 36 Zinc air non chargeable Button cells should be accommodated in hearing aid pack.

Electroacoustic features for behind the ear (BTE) hearing aid as per IS 16127: 2013

S.N	Parameters	Values
1	Maximum OSPL 90	105dB - 135dB
2	HF Avg. Full on Gain	Type I: 40 dB (min), Type II: 45 dB (min), Type III: 50 dB (min),
3	No. of Channels/bands	Four/ Eight
4	Frequency range	200 Hz to 4500 Hz for OSPL of 105 to 115dB 200 Hz to 4000 Hz for OSPL of 115 to 135dB
5	Total Harmonic Distortion	should not exceed 7 % @ 500, 800 & 1500Hz at RTG position
6	Battery Current	≤ 10 mA
7	Equivalent I/P noise levels	≤ 30 dB SPL
8	Programs	2(min)
9	Dynamic characteristics of AGC	(± 5 ms or ± 50 % of the values specified by the manufacturer)
10	Telecoil	75dB(min)

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- Electroacoustic features (As there are no BIS standards for In the ear (ITEs) & In the canal (ITC) hearing aids the specifications are adopted from the specification IS 16127: 2013 digital BTE standards).

S.N	Parameters	Values
1	Maximum OSPL 90	105dB - 125dB
2	HF Avg. Full on Gain	Type I: 30 dB (min), Type II: 40 dB (min), Type III: 50 dB (min),
3	No. of Channels / bands	Four / Eight
4	Frequency range	200 Hz to 4500 Hz for OSPL of 105 to 115dB 200 Hz to 4000 Hz for OSPL of 115 to 135dB
5	Total Harmonic Distortion	should not exceed 7 % @ 500, 800 & 1600Hz at RTG position
6	Battery Current	≤ 5 mA
7	Equivalent I/P noise levels	≤ 30 dB SPL
8	Programs	2(min)
9	Dynamic characteristics of AGC	(+/- 5 ms or +/- 50 % of the values specified by the manufacturer)

- Electroacoustic features (As there are no BIS standards for completely In the canal (CIC) hearing aid the specifications are adopted from the specification 16127: 2013 digital BTE standards).

S.N	Parameters	Values
1	Maximum OSPL 90	105dB - 120dB
2	HF Avg. Full on Gain	Type I: 30dB (min), Type II: 40dB (min)
3	No. of Channels / bands	Four/Eight
4	Frequency range	200 Hz to 4500 Hz for OSPL of 105 to 115dB 200 Hz to 4000 Hz for OSPL of 115 to 135dB
5	Total Harmonic Distortion	should not exceed 7 % @ 500, 800 & 1600Hz at RTG position
6	Battery Current	≤ 5 mA
7	Equivalent I/P noise levels	≤ 30 dB SPL
8	Programs	2(min)
9	Dynamic characteristics of AGC	(+/- 5 ms or +/- 50 % of the values specified by the manufacturer)

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Procedure for Procurement:

- Warranty period for 2 Years
- Mono-aural only
- There are no BIS standards for ITE, ITC & CIC hearing aids however these hearing aids are beneficial to individuals with hearing loss the above specifications were adopted from digital ITE standards and Committee recommended these hearing aids.
- The implementing agencies need to carry out 1% of sample check for electroacoustic characteristics (EAC) measurements for confirmation of satisfactory functioning. This procedure should be carried for orders placed on each occasion for each category hearing aids.
- The implementing agencies should send the randomly selected 1% of the sample for Electro acoustic Characteristics of Hearing aid for certification (EAC) to AY:NIKH, Mumbai or its regional centres (Secunderabad, Kolkata, New Delhi, Shubhashwar depending upon availability of testing Facility or All India Institute of Speech and Hearing (AIISH), Mysore.
- Procurement of hearing aids and assistive devices will be done by the implementing agencies by following procedural codes as per GFRs.
- The implementing agencies may follow the procedures adopted by government agencies.
- Dispensing of ITEs, ITCs and CICs are allowed only at National Institutes and their Regional Centres and Composite regional Centres.

2. Other Assistive Listening Devices costing up to 12,000/-

Assistive technology helps people who are deaf and hard of hearing to live more independently. Technology is continuously improving and changing. Some of the assistive-listening devices recommended include:

I. Communication devices

- a) Personal FM Hearing Aids,
- b) Bluetooth neck loop for hearing aids
- c) Video phone

a. Personal FM systems

Consists of
Microphone
Transmitter
Receiver

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• Features

Receiver

- i. DAI—Direct Audio Input—connects to BTE hearing aid
- ii. LED indicator confirms that the child is receiving a clear signal
- iii. Simple, on-the-spot programming—no need for PCs and extra cables
- iv. Discreet receivers that stay in place
- v. Clear, authentic sound quality for optimum speech understanding
- vi. Fully compatible with hearing aids
- vii. attack and release times as fast as 50 and 600 ms respectively
- viii. DAI/FM + HA (default)
- ix. Also available with neck loop
- x. DAI cords—monaural & binaural

Transmitter

- i. Transmitter and programmer in one
- ii. Covers World FM Band
- iii. Bandwidth 8.5 kHz
- iv. Digital Signal Processing
- v. External antenna built into microphone cord
- vi. FM Channel Wizard - Monitor FM channels

b. Bluetooth neck loop for hearing aids:

The Bluetooth neck loop provides hands free cell phone conversation. Neck loops are compatible with wireless computer and communication apps such as Skype. They provide good signal strength with reduced background noise. They are telecoil compatible with BTE, ITE and ITC aids.

Features	Description
Frequency Band	2.4GHz ISM Spectrum
Modulation	GFSK (Gaussian Frequency Shift Keying)
RF Power	Class 2, -6-6dBm
Operating Range	Up to 10m/30ft (indoor)
Compatibility	Mobile phones supporting Bluetooth 1.1 (and above), Other Stereo Audio Devices supporting Bluetooth 1.1 (and above), Headset.
Dimension	30 x 60 x 18 mm. approx
Weight	15 gms (approx)
Loop Size	1000mm (approx)

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c. Video Phone:

Using video phones, two people who know sign language can communicate directly with each other, or a person who is deaf and knows sign language can call a non-signing person through the video relay service (VRS). An interpreter at VRS facilitates communication between the person who uses sign language and the person who does not use sign language.

Justification:

Video phones are helpful for individuals who communicate through sign language

Features

Specification	Description
Fully-integrated Unit including	LCD screen, camera, microphone, loudspeaker, keypad and handset Delivered with power supply/cable and Ethernet cable
Bandwidth	1152 kbps
Video Standards	H.264, H.263+, H.263
Video Features	Native 16:9 Widescreen Picture in Picture (PIP)
Audio Standards	MPEG4 AAC-LD, G.729ab, G.722, G.722.1, G.711
Audio Features	1. Ultra wideband 20 kHz speaker phone 2. Wideband 10 kHz handset 3. Automatic Gain Control (AGC) 4. Automatic Noise Reduction 5. Active lip synchronization
Privacy Features	Camera with integrated privacy shutter
User Interface	On-screen graphic user interface
Internet Connectivity	YES
Captioned Telephony (Optional)	TTY (Telephone Text) support via handset

Procedure for Procurement:

- Warranty period for 2 Years
- There are no BIS standards for the above assistive devices; however these devices are beneficial to individuals with hearing loss the above are recommended.
- The implementing agencies need to carry out 1% of sample check for testing for confirmation of satisfactory functioning. This procedure should be carried for orders placed on each occasion for each category assistive devices.

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- The implementing agencies should send the randomly selected 1% of the sample for testing of assistive devices for confirmation of satisfactory functioning to AYNIHH Mumbai or its regional centres (Secunderabad, Kolkata, New Delhi, Bhubaneswar depending upon availability of testing facility or All India Institute of Speech and Hearing (AIISH), Mysore.
- Procurement of assistive listening devices will be done by the implementing agencies by following codal procedures as per GFRs.
- The implementing agencies may follow the procedures adopted by government agencies.

III. Hearing Aids/Assistive Listening Devices costing up to Rs.20, 000/- for students with disabilities (H) beyond IX standard wherein Rs. 12,000/- will be borne by the Govt. (Under ADIP) Scheme) and the remaining amount to be paid by the beneficiary/State Govt./NGO/any other Agency

1. Digital/Programmable Behind The Ear (BTE), In the Ear (ITE), In the canal (ITC), Completely in the canal (CIC).
2. Personal FM Hearing Aids
3. Audio induction loop
4. Infrared system

1. Digital/Programmable Hearing aids: Behind The Ear (BTE), In the ear(ITE), In the canal(ITC) & Completely in the canal(CIC) hearing aids costing up to Rs.20, 000/-

Digital programmable hearing aids work with non linear amplification in which the amount of output is controlled using various compression circuits.

Justification:

1. They provide programmable gain which can be adjusted as per the configuration of the audiogram with 4/ 8/ 12 channels /bands.
2. Contains 3 programs (min) for different listening conditions (Eg : noise, quiet, telecoil, speech mode etc.) and have greater durability.
3. As the hearing aid is at ear level it provides better speech perception and high signal to noise ratio.
4. Better signal to noise ratio for sloping hearing losses as low frequency gain can be reduced
5. Various types and models are available for all degrees of losses and provides maximum gain for individuals with hearing loss ≥ 90 dBHL.

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Physical features:

a. Color options such as cream/brown/black are available

b. Controls

- The hearing aid shall contain On/Off switch, Volume control, Telecoil in BTE/ITE.
- Bandwidth upto 8 kHz for ITEs. For BTEs, as per BIS standard
- Directionality (both Omni & Uni)
- Noise Management
- Automatic Feedback Cancellation facility
- 3 user programs(min)
- 4/ 8/ 12 channels / bands.
- Direct audio input(DAI) or FM or wireless compatible (optional)
- T-coil/ Auto Phone program
- Battery Low warning
- Sound indicators for program shifts
- Power on delay

c. Accessories

Three sets of Ear tips of different sizes with tubes for BTEs

Two rechargeable batteries and Battery Charger or 36 Zinc Air non chargeable Button cells should be accommodated in hearing aid pack.

Electroacoustic features for behind the ear (BTE) hearing aid as per IS 16127: 2013

S.N	Parameters	Values
1	Maximum OSPL 90	105dB - 135dB
2	HF Avg. Full on Gain	Type I: 40dB (min); Type II: 45dB (min); Type III: 50dB (min)
3	No. of Channels / bands	Four / Eight / Twelve
4	Frequency range	200 Hz to 4500 Hz for OSPL of 105 to 115dB 200 Hz to 4000 Hz for OSPL of 115 to 135dB
5	Total Harmonic Distortion	should not exceed 7% @ 500, 800 & 1600Hz at RTG position
6	Battery Current	≤ 10 mA
7	Equivalent I/P noise levels	≤ 30 dB SPL
8	Programs	3 (min)
9	Dynamic characteristics of AGC	(+/- 5 ms or +/- 50 % of the values specified by the manufacturer)
10	Telecoil	75dB (min)

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- Electroacoustic features (As there are no BIS standards for In the ear (ITEs) & In the canal (ITC) the specifications are adopted from the IS 16127: 2013 digital BTE hearing aid standards).

S.N	Parameters	Values
1	Maximum OSPL 90	105dB - 125dB
2	HF Avg. full on Gain	Type I: 30dB (min), Type II: 40dB (min), Type III: 50dB (min)
3	No. of Channels / bands	Four / Eight / Twelve
4	Frequency range	200 Hz to 4500 Hz for OSPL of 105 to 115dB 200 Hz to 4000 Hz for OSPL of 115 to 135dB
5	Total Harmonic Distortion	should not exceed 7 % @ 500, 800 & 1600Hz at RTG position
6	Battery Current	≤ 5 mA
7	Equivalent I/P noise levels	≤ 30 dB SPL
8	Programs	3(min)
9	Dynamic characteristics of AGC	(+/- 5 ms or +/- 50 % of the values specified by the manufacturer)

- Electroacoustic features (As there are no BIS standards for completely in the canal (CIC) the specifications are adopted from the IS 16127: 2013 of digital BTE hearing standards).

S.N	Parameters	Values
1	Maximum OSPL 90	105dB - 120dB
2	HF Avg. Full on Gain	Type I: 30 dB (min), Type II: 40 dB (min)
3	No. of Channels / bands	Four / Eight / Twelve
4	Frequency range	200 Hz to 4500 Hz for OSPL of 105 to 115dB 200 Hz to 4000 Hz for OSPL of 115 to 135dB
5	Total Harmonic Distortion	should not exceed 7 % @ 500, 800 & 1600Hz at RTG position
6	Battery Current	≤ 5 mA
7	Equivalent I/P noise levels	≤ 30 dB SPL
8	Programs	3(min)
9	Dynamic characteristics of AGC	(+/- 5 ms or +/- 50 % of the values specified by the manufacturer)

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Procedure for Procurement:

- Warranty period for 2 Years
- Mono-aural only
- There are no SIS standards for ITE, ITC & CIC hearing aids however these hearing aids are beneficial to individuals with hearing loss the above specifications were adopted from digital BTE standards and Committee recommended these hearing aids.
- The implementing agencies need to carry out 1% of sample check for electroacoustic characteristics (EAC) measurements for confirmation of satisfactory functioning. This procedure should be carried for orders placed on each occasion for each category hearing aids.
- The implementing agencies should send the randomly selected 1% of the sample for Electro acoustic Characteristics of Hearing aid for certification (EAC) to AYJNHR, Mumbai and its regional centres (Secunderabad, Kolkata, New Delhi, Bhubaneshwar depending upon availability of testing facility or All India Institute of Speech and Hearing (AIISH), Mysore.
- Procurement of hearing aids and assistive devices will be done by the implementing agencies by following procedural codes as per GFRs.
- The implementing agencies may follow the procedures adopted by government agencies.
- Dispensing of ITEs, ITCs and CICs are allowed only at National Institutes and their Regional Centres and Composite regional Centres.

2. Other Assistive Listening Devices costing up to 20,000/-

Assistive technology helps people who are deaf and hard of hearing to live more independently. Technology is continuously improving and changing. Some of the assistive listening devices recommended include:

1. Communication devices

- a) Personal FM Hearing Aids,
- b) Audio induction loop
- c) Infrared system

a. Personal FM systems

Consists of

Microphone

Transmitter

Receiver attached to child's own FM compatible hearing aid

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• features

Receiver

- xi. DAI –direct audio Input or tele Neck loop / Bluetooth streaming – connections to BTE hearing aid
- xii. LED indicator confirms that the child is receiving a clear signal
- xiii. Simple, on-the-spot programming – no need for PCs and extra cables
- xiv. Discreet receivers that stay in place
- xv. Clear, authentic sound quality for optimum speech understanding
- xvi. Fully compatible with hearing aids
- xvii. attack and release times as fast as 30 and 600 ms respectively
- xviii. DAI or FM / Neck loop + HA (default)
- xix. Also available with neck loop or Bluetooth streamer
- xx. DAI cords – monaural & binaural (Optional)
- xxi. has multiple frequency bands

Transmitter

- i. Transmitter and programmer in one
- ii. Covers World FM Band
- iii. Bandwidth 8.5 kHz
- iv. Digital Signal Processing
- v. External antenna built into microphone cord
- vi. FM Channel Wizard - Monitor FM channels

b. Audio Induction Loop:

1. Consists of a microphone, an amplifier, and a length of properly sized wire or cable which encircles the seating area.
2. To pick up the signals, listeners who are deaf and/or hard of hearing must have their hearing aids turned to the Telecoil switch and sit within or near the loop or encircled seating area.

Features	Description
Frequency response	100-5000Hz ±3dB relative to 1000Hz
Field strength	400mA/m peak response
S/N ratio	40- 45dB approx
Magnetic field	1.2m (Seating) - 1.7m (Standing)
Microphone	Omnidirectional
Loop cable Size	Adjustable (up to 100m reels)
Power consumption	20w
Dimensions	300 x 250 x 100 mm. (approx)
Coverage area	1.2-1.5 Sq. m (approx.)

c. Infrared System:

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1. This wireless system transmits sound via invisible light beams.
2. The receiver must be in direct line of sight of the light beam from the transmitter.
3. These systems can only be used indoors and are generally located in churches, theaters and auditoriums.
4. There are infrared devices made for home television listening. The transmitter is placed on the TV and plugs into an electrical outlet.
5. The user wears a headset (receiver) operated by batteries. The volume is controlled from the headset rather than from the TV; the volume of the TV can then be set at a comfortable volume for other listeners.

Modulation	FM
Nominal deviation	+/- 50 kHz
Carrier frequency	2.3 MHz
Output impedance	50 Ohm
IR diodes	10 to 70
Coverage area	80 m ² to 400 m ²
Effective radiated power	0.5W to 2 W
Operating voltage	24 V DC to 29 V DC
Radio microphone system	Channels- up to 16 with Range- 25m (approx.)

Procedure for Procurement:

- Warranty period for 2 Years
- Even though there are no BIS standards for above assistive listening devices and they are beneficial for clients, Committee recommends the same.
- The implementing agencies need to carry out 1% of sample check for testing for confirmation of satisfactory functioning. This procedure should be carried for orders placed on each occasion for each category assistive devices.
- The implementing agencies should send the randomly selected 1% of the sample for testing of assistive devices for confirmation of satisfactory functioning to AYJNIHH Mumbai or its regional centres (Secunderabad, Kolkata, New Delhi, and Baneswar depending upon availability of testing facility or All India Institute of Speech and Hearing (AIISH), Mysore.
- Procurement of assistive listening devices will be done by the implementing agencies by following codal procedures as per GFRs.
- The implementing agencies may follow the procedures adopted by government agencies.

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IV. Hearing Aids/Assistive Listening Devices costing above Rs.20,000/- for students with disabilities (HI) beyond IX standard wherein 50% will be borne by the Govt. (Limited to 20% of the budget under ADIP) Scheme) and the remaining amount to be paid by the beneficiary/State Govt./NGO/any other Agency

1. Digital/Programmable Behind The Ear (BTE), In the Ear (ITE), In the canal (ITC), Completely in the canal (CIC)
2. Personal FM Hearing Aids

1. Digital/Programmable Hearing aids: Behind The Ear (BTE), receiver in the ear(RITE), In the ear:(ITE), In the canal:(ITC) & Completely in the canal:(CIC) hearing aids costing above Rs.20,000/-

Digital programmable hearing aids work with non linear amplification in which the amount of output is controlled using various compression circuits.

Justification:

1. They provide programmable gain which can be adjusted as per the configuration of the audiogram.
2. Contains 4 programs for different listening conditions (Eg: noise, quiet etc) and have greater durability.
3. As the hearing aid is at ear level it provides better speech perception and high signal to noise ratio.
4. Better signal to noise ratio for sloping hearing losses as low frequency gain can be reduced and has different channels (up to 16 gain channels) in the frequency range.
5. Various types and models are available for all degrees of losses and provides maximum gain for individuals with hearing loss >90dBHL.

Physical features:

a. Color options such as cream/brown/black are available

b. Controls

- The hearing aid shall contain On/Off switch, Volume control, Telecoil in BTE/ITE.
- Bandwidth upto 8 kHz for ITEs. For BTEs, as per BIS standard
- ~~Automatic / Adaptive Directionality~~
- Noise Management (modulation)
- Adaptation Manager
- Feedback Management

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- Wind noise protection
- Multiple Memory (4 programs)
- DAI or FM (Optional)
- Twin Mic technology
- Real ear measurement(Optional)
- T-coil/ Auto Phone program
- Battery Low warning
- Sound indicators for program shifts
- Power On delay

c. Accessories

Three sets of Ear tip of different sizes with tubes for BTEs

Two rechargeable batteries with charger should be accommodated in hearing aid pack for all types or 36 button cells should be supplied

• Electroacoustic features for behind the ear (BTE) hearing aid as per IS 15127 : 2013

S.N	Parameters	Values
1	Maximum OSPL 90	105dB - 135dB
2	HP Avg. full on Gain	Type I: 40dB (min), Type II: 45dB (min), Type III: 50dB (min)
3	No. of Channels / bands	12(min)
4	Frequency range	200 Hz to 4500 Hz for OSPL of 105 to 115dB 200 Hz to 4000 Hz for OSPL of 115 to 135dB
5	Total Harmonic Distortion	should not exceed 7 % @ 500, 800 & 1600Hz at RTG position
6	Battery Current	≤ 10 mA
7	Equivalent I/P noise levels	≤ 30 dB SPL
8	Programs	4(min)
9	Dynamic characteristics of AGC	(+/- 5 ms or +/- 50 % of the values specified by the manufacturer)
10	Telcoil	75dB (min)

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- Electroacoustic features for Receiver in the ear (RITEs) and as per IS 16127 : 2013 (since RITE fitting is a variant of BTE hearing aid with receiver in the ear canal)

S.N	Parameters	Values
1	Maximum OSPL 90	105dB - 135dB
2	HF Avg. Full on Gain	Type I: 40 dB (min), Type II: 45 dB (min), Type III: 50 dB (min)
3	No. of Channels / bands	12 (Min.)
4	Frequency range	200 Hz to 4500 Hz for OSPL of 105 to 115dB 200 Hz to 4000 Hz for OSPL of 115 to 135dB
5	Total Harmonic Distortion	should not exceed 7 % @ 500, 800 & 1600Hz at RTG position
6	Battery Current	≤ 10 mA
7	Equivalent I/P noise levels	≤ 30 dB SPL
8	Programs	4(min)
9	Dynamic characteristics of AGC	(+/- 5 ms or +/- 50 % of the values specified by the manufacturer)
10	Telecoil	75dB(min)

- Electroacoustic features (As there are no BIS standards for in the ear (ITEs) & in the canal (ITC) the specifications are adopted from the IS.16127: 2013. digital BTE hearing aid standards).

S.N	Parameters	Values
1	Maximum OSPL 90	105dB - 125dB
2	HF Avg. Full on Gain	Type I: 30 dB (min), Type II: 40 dB (min), Type III: 50 dB (min)
3	No. of Channels / bands	12 (Minimum)
4	Frequency range	200 Hz to 4500 Hz for gain of 105 to 115dB 200 Hz to 4000 Hz for gain of 115 to 135dB
5	Total Harmonic Distortion	should not exceed 7 % @ 500, 800 & 1600Hz at RTG
6	Battery Current	≤ 5 mA
7	Equivalent I/P noise levels	≤ 30 dB SPL
8	Programs	4(min)
9	Dynamic characteristics of AGC	(+/- 5 ms or +/- 50 % of the values specified by the manufacturer)

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- Electroacoustic features (As there are no BIS standards for completely in the canal (CIC); the specifications are adopted from the specification of IS 16127: 2013 of digital BTE hearing aid standards).

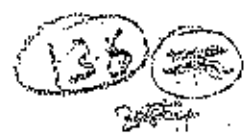
S.N	Parameters	Values
1	Maximum OSPL 50	105dB - 120dB
2	HF Avg. Full on Gain	Type I: 30 dB (min), Type II: 40 dB (min)
3	No. of Channels/ bands	12 (Minimum)
4	Frequency range	200 Hz to 4500 Hz for OSPL of 105 to 115dB 200 Hz to 4000 Hz for OSPL of 115 to 135dB
5	Total Harmonic Distortion	should not exceed 7 % @ 500, 800 & 1600Hz at RTG position
6	Battery Current	≤ 5 mA
7	Equivalent I/P noise levels	≤ 30 dB SPL
8	Programs	4(min)
9	Dynamic characteristics of AGC	(+/- 5 ms or +/- 50 % of the values specified by the manufacturer)

Procedure for Procurement:

- Warranty period for 2 Years
- Mono-aural only
- There are no BIS standards for ITE, ITC & CIC hearing aids however these hearing aids are beneficial to individuals with hearing loss the above specifications were adopted from digital BTE standards and Committee recommended these hearing aids.
- The implementing agencies need to carry out 1% of sample check for electroacoustic characteristics (EAC) measurements for confirmation of satisfactory functioning. This procedure should be carried for orders placed on each occasion for each category hearing aids.
- The implementing agencies should send the randomly selected 1% of the sample for Electro acoustic Characteristics of Hearing aid for certification (EAC) to AYJNIHH, Mumbai and its regional centres (Secunderabad, Kolkata, New Delhi, Bhubaneswar depending upon availability of testing facility or All India Institute of Speech and Hearing (AIISH), Mysore.
- Procurement of hearing aids and assistive devices will be done by the implementing agencies by following procedural codes as per GFRs.

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- The implementing agencies may follow the procedures adopted by government agencies.
- Dispensing of ITEs, ITCs and CICs are allowed only at National Institutes and their Regional Centres and Composite regional Centres.

2. Other Assistive Listening Devices costing above 20,000/-

Assistive technology helps people who are deaf and hard of hearing to live more independently. Technology is continuously improving and changing. Some of the assistive listening devices recommended include:

- I. **Communication devices**
 - a) Personal FM Hearing Aids,
 - a. **Personal wireless FM systems**

Consists of
Microphone cum Transmitter
Button Receiver attached to child's own FM compatible hearing aid

• Features

Receiver

- i. DAI – direct audio input / Tele Neck loop / Bluetooth streamer– connects to child's own BTE hearing aid
- ii. Discreet receivers that stay in place
- iii. Clear, authentic sound quality for optimum speech understanding
- iv. Fully compatible with hearing aids
- v. attack and release times as fast as 30 and 500 ms respectively
- vi. Also available with neck loop
- vii. has multiple frequency bands
- viii. can be attached to hearing aids, cochlear implant and bone anchored hearing aids

Transmitter

- i. Transmitter and programmer in one
- ii. Covers World FM Band
- iii. Bandwidth 8.5 kHz
- iv. Digital Signal Processing
- v. External antenna built into microphone cord
- vi. FM Channel Wizard - Monitor FM channels

Procedure for Procurement:

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- Warranty period for 2 Years
- The cost of the FM device should not be more than Rs.40,000/-
- Even though there are no BIS standards for above assistive listening devices and they are beneficial for clients, Committee recommends the same.
- Procurement of assistive listening devices will be done by the Implementing agencies by following codal procedures as per GFRs.
- The implementing agencies may follow the procedures adopted by government agencies.

6. Hearing aid with Bone Vibrator:

Cost: within the ceiling limit of the scheme (Rs. 10,000/-)

Justification:

1. Effective in transmitting sounds to individuals with absence of external auditory canal (Atresia), absence of the pinna, chronic middle ear infections.
2. Non-surgical and noninvasive.
3. Helps in auditory stimulation for individuals when there is no provision for surgery or delay in surgery (especially in children as early intervention is crucial).
4. Less cost compared to bone anchored hearing aid (BAHA) and other surgical procedures concerned with Atresia.

Specifications:

- a) The specifications for the hearing aid are same as of traditional body worn hearing aids.
- b) The bone vibrator general specifications are as follows:

Dimensions: 30 X 15 X 15 mm approx

Weight: 20 gm Approx.

Contact pressure: 5.4N across contact area of 2.0 cm²

Impedance Range: 10 - 300 ohms

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7. Educational Kit (Children from 2 to 5 years, Pre-school going children)

Justification:

1. To improve the vocabulary
2. To improve the language from word to sentence level
3. Helps in improving the speech intelligibility
4. Guide the parents regarding the speech and language stimulation to be done at home.
5. Helps in developing the school readiness in children with HI

To develop communication

- a) Language book
- b) Articulation book
- c) Story book

Specifications:

a) Language Book:

Paper Quality: 300 GSM

No. of pages: 60 approx.

Content: Pictorial with written representation

Age group: 2 - 5 years

b) Articulation Book:

Paper Quality: 300 GSM

No. of pages: 90 approx.

Content: Pictorial with written representation

Age group: 2 - 5 years

c) Story Book:

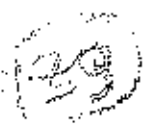
Paper Quality: 300 GSM

No. of pages: 60 approx.

Content: Pictorial with written representation

Age group: 2 - 7 years

- Total cost for the above items not exceeding Rs.1000/-



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d) Other materials:

S.N	Material	Description	Cost
1	Family hand puppets	Set thumbkin finger/hand puppets	Rs. 500/-
2	5 Puzzles	Puzzles age /activity appropriate	Rs. 1000/-
3	Montessori equipments/toys	Sets like fruit and vegetable play set, capital alphabets with knobs, vegetable set knobbed, body parts girls, body parts boys	Rs. 400/-
4	Shape sorter clock	Title Sorting and Teaching Clock - For undertaking multipurpose activities based on colors, shapes, size, time	Rs. 2000/-
5	One set of noise makers	Funskeel Pip squeaks Or any other noise makers	Rs. 200/-
6	Block sorter boxes	For undertaking multipurpose activities based on colors, shapes, size	Rs 600/-
7	Set of verb cards	Language development	Rs. 200/-
8	3 Soft toys	Language development	Rs. 1000/-

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COMMITTEE ON MPLAD SCHEME, LOK SABHA (2016-17)

EXTRACTS OF MINUTES OF THE FIRST SITTING OF THE COMMITTEE ON MEMBERS OF PARLIAMENT LOCAL AREA DEVELOPMENT SCHEME, LOK SABHA (2016-17) HELD ON THURSDAY, 02 MARCH, 2017.

The Committee sat on Thursday, 02 March, 2017 from 1100 hours to 1155 hours in Committee Room No.63, Parliament House, New Delhi.

PRESENT

Dr. M. Thambi Durai - *Chairperson*

MEMBERS

2. Shri Kirti Azad
3. Dr. Kambhampati Haribabu
4. Shri Virender Kashyap
5. Shri Md. Badaruddoza Khan
6. Shri P. C. Mohan
7. Shri Vincent H. Pala
8. Shri Chirag Paswan
9. Shri Mukesh Rajput
10. Shri A.P. Jithender Reddy
11. Dr. Kulamani Samal
12. Shri Satyapal Singh (Sambhal)

SECRETARIAT

Shri Atul Kaushik	-	Additional Secretary
Shri Vinod Kumar Tripathi	-	Joint Secretary
Shri A. K. Srivastava	-	Director
Shri C. Kalyanasundaram	-	Deputy Secretary

2. At the outset, the Hon'ble Chairperson welcomed the Members to the first sitting of the Committee on MPLAD Scheme (2016-17). The Hon'ble Chairperson in his welcome address briefed the Committee about its functions and the work done during the previous tenure. ***

3. The Committee then took up for consideration the draft action taken report on the Fifth Report of the Committee on the subject “Proposals for new provisions in MPLAD Scheme guidelines” and adopted the same unanimously without any modifications.

4 . *** *** ***

5. *** *** ***

6. *** *** ***

The Committee then adjourned.

*** Matter not related to this Report.

APPENDIX VI

ANALYSIS OF THE ACTION TAKEN BY THE GOVERNMENT ON THE RECOMMENDATIONS CONTAINED IN THE FIFTH REPORT OF THE COMMITTEE ON MPLADS (16TH LOK SABHA)

I.	Total number of recommendations:	03
II.	Recommendations which have been accepted by the Government:	03
	Para Nos: 2.5, 3.5 and 4.8	(100%)
III.	Recommendations which the Committee do not desire to pursue in view of the Government's reply:	00
	Nil	(00%)
IV.	Recommendations in respect of which replies of the Government have not been accepted by the Committee and which require reiteration:	00
	Nil	(00%)
V.	Recommendations in respect of which final replies of the Government are still awaited:	00
	Nil	(00%)